

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

OA NO. 80 OF 2023

Varun Gulati

.....Appellant

Versus

Union of India &Anr.

.....Respondent(s)

Most Respectfully Showeth,

1. That the above mentioned Original Application (OA) is pending before this Hon'ble Court and is now fixed for 24.04.2023. In the present OA the applicant is seeking direction to the respondents to fill up the vacant posts in all cadres as the inaction of respondents, in reference to filling up the posts amounts to collusion with the polluter to cause damage to environment. That the OA was taken up by this Hon'ble Tribunal on 20.02.2023 and this Hon'ble Tribunal was pleased to issue direction to the respondents to file response.

Relevant portion of the order dated 20.02.2023 is reproduced below for the kind consideration:-

"4. In our view, it would be appropriate to require Respondents No. 4 and 5 to file their response to the averments made in the original application by filing their reply within two months. They will also explain as to why inaction on account of alleged shortage of staff as well as strengthening of laboratories and monitoring capabilities be not treated as collusion with polluters to cause damage to environment and why environmental compensation be not imposed upon them and/or criminal action be not directed, under environmental laws, against them....."

2. That in view of the directions of this Hon'ble Tribunal, it is respectfully submitted that the Respondent No. 5 i.e. Haryana State Pollution Control

Board (HSPCB) has been pursuing the object of prevention and control of Water and Air pollution for which the Board has been constituted. Before proceeding further, it is appropriate to mention here that it is a well known fact that from the last 10-15 years there is an unprecedented growth in the industrialization as well as in urbanization in the State of Haryana as well as in the Country and certainly due to such growth there is a need of more staff to cater the object of the Board.

3. At this juncture, it is also appropriate to mention here that HSPCB was constituted vide Notification No. 8677-P.W.IV (4) 74/33298 dated 19th September, 1974 and since the beginning with the passage of time, action for strengthening of the Staff has been initiated time and again. In the series of such action for the strengthening of this Board new posts of different cadre have been got sanctioned in the recent past and since the creation of new posts serious efforts are being made to fill up the vacant posts in Haryana State Pollution Control Board, which are as under:

- (i) The State Government vide No.2/24/2019-1Env. Dated 04.10.2019 sanctioned 183 posts of different cadres to strengthen the State Pollution Control Board to increase the strength of staff in Head Office, to establish Sub-Headquarter at Gurugram, to strengthen the laboratories and also to open Regional Offices at all district headquarters. Final approval/sanction was granted by the Finance Department Govt. of Haryana on 04.03.2021. Copy of sanction dated 04.03.2021 is annexed as **Annexure-R-5/1**. After this sanction, now 19 Regional offices are operational, list of these offices with respective geographical areas is annexed as **Annexure-R-5/2**.



(ii) That it is also pertinent to mention here that some posts were newly sanctioned and Service Regulations of such posts have not yet been notified. These posts include Chief Scientist and Chief Environmental Engineers. Framing of Service Regulations of these posts were approved by the State Pollution Control Board vide Agenda Item No. 192.07 (S) and have already been sent to the Govt. for approval as per the requirement of the Section-12 (3)(3a) of the Water (Prevention and Control of Pollution) Act, 1974 which is under active consideration with the State Government.

(iii) That the respondent Board sent requisition to fill up vacant posts of Assistant Environmental Engineer to Haryana Public Service Commission (HPSC) meant for direct recruitment, but the HPSC return the requisition with the following remarks :-

“As per Service Rules/Requisition, the qualification is – “Full time regular degree in 1st Division in Civil/Chemical/Environmental Engineering”. It is not clear whether the full time degree should be Bachelor’s Degree or a Master’s Degree?”

In view of above query of the HPSC, the amendment in the Service Regulations, 2021 has been made with the approval of the Govt. vide Notification No. 2/1/2008-1Env. dated 11.04.2023 and immediately after amendment in the Service Regulations, 2021 the requisition to fill up 45 posts of AEE has been sent to HPSC through the Govt. vide No. 1338 dt. 17.04.2023.

- (iv) That the respondent Board has sent requisition to HPSC and also to the Haryana Staff Selection Commission (HSSC) for filling the **151** vacant posts. The details of posts and requisition are as under:-

Sr. No.	Name of Post for which requisition sent	Number of posts for which requisition sent	Reference
1	Scientist 'B'	11	Requisition sent vide letter No. 493 dated 02.02.2022.
2	Assistant Environmental Engineer	45	Requisition sent vide letter No. 1338 dated 17.04.2023.
3	Statistical Assistant	01	Requisition sent to HSSC vide no. 2964 dt. 18.8.21.
4	Senior Scientific Assistant	02	Requisition sent to HSSC vide no. 2966 dt. 18.8.21.
5	Junior Scientific Assistant	10	Requisition sent to HSSC vide no. 2965 dt. 18.8.21.
6	Junior Environmental Engineer	24	Requisition sent to HSSC Resubmitted dt. 08.02.2023.
7	Accountant	02	Requisition sent to HSSC vide no. 2967 dt. 18.8.21.
8	Junior Scale Stenographer	01	Requisition sent to HSSC vide no. 2962 dt. 18.8.21.
9	Steno-typist	05	Requisition of 5 posts sent to HSSC vide no. 2963 dt. 18.8.21.
10	Clerk	27	Requisition sent to HSSC on 06.01.2023.
11	Driver	09	Requisition of 9 posts sent to HSSC vide no. 4430 dt. 17.6.22, but back referred on 24.01.2023 with the direction to fill up the posts through surplus staff from Director, State Transport, Haryana as per Govt. letter No. 01/01/2021-1GS-II dt. 04.03.2021 and letter sent to Director Transport vide letter No. 413 dated 03.02.2023.
12	Peon	8	Requisition sent to HSSC on 06.01.2023.
13	Field Attendant	06	Requisition sent to HSSC consolidated on 06.01.2023.
	Total	151	



Copies of the requisitions mentioned in the table are annexed as **Annexure-R-5/3 (Colly)**.

- (v) In addition to the above, it is also necessary to mention here that sincere efforts have been made by the respondent to fill up the vacant posts through deputation also and to achieve such object circulars have already been issued. Copies of the circular of vacancies on 06.04.2021, 06.09.2021 and also on 18.04.2022 are attached as **Annexure-R-5/4, Annexure-R-5/5 & Annexure-R-5/6**.
- (vi) That the Board has also issued a fresh circular to fill up the vacant posts on 22.03.2023 and also has given a public notice in newspapers. Copies of the circular and public notice are annexed as **Annexure-R-5/7 & Annexure-R-5/8**.
- (vii) That it is also bring into the notice of this Hon'ble Tribunal that the respondent No. 5/Board has engaged 246 persons of Scientific/Ministerial cadre employees through Haryana Kaushal Rozgar Nigam Limited to strengthen the Board. A detail of the employees engaged through HKRNL is annexed as **Annexure-R-5/9**.
4. That in view of the above mentioned submissions, it can be submitted that sincere and serious efforts to get the vacant posts filled up at the earliest has been made by the Respondent No. 5 and the matter of selection pending with the recruitment agencies to make recruitment on urgent basis has been pursuing sincerely as in pursuance of filling of the posts, the Board has requested HPSC and HSSC and issued even D.O. letters dated 28.02.2022, 28.10.2022 and 07.03.2023. Thus, it is clear that the Board is seriously approaching the recruitment agencies to expedite the process of



filling up the vacant posts and in the meantime, till the posts are not filled up on regular basis the vacant posts may be filled up on deputation. Copy of DO letters are annexed as **Annexure-R-5/10-12**.

5. It is further submitted that the Board is performing its duties with utmost sincerity with the present existing staff and is committed to discharge its functions with its best efforts and abilities.

Therefore, keeping in view the above mentioned submissions, it is respectfully prayed that the present reply may be taken on record and in view of the sincere efforts on the part of the respondent, the present Original Application may be dismissed.

Date : 19.04.2023.

Placed : Panchkula



Respondent No. 5

**Administrative Officer
HSPCB. Panchkula**

VERIFICATION

It is verified that contents of Para No. 1 to 5 of reply are true and correct to my knowledge. No part of it is false and nothing material has been concealed therefrom.

Date : 19.04.2023

Placed : Panchkula.



Respondent No.

**Administrative Officer
HSPCB. Panchkula**

Subject: Proceedings of the meeting held on 8.1.2021 at 11.00 A.M.

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Will the Addl. Chief Secretary to Govt. Haryana, Cooperation Department, PW (B&R) Department, Environment and Climate Change Department, Agriculture & Farmers Welfare Department, the Principal Secretary to Govt. Haryana, Welfare SC & BC Department, Industries & Commerce Department kindly refer to the subject noted above?

A copy of proceedings of the meeting held on 8.1.2021 at 11.00 A.M. under the Chairmanship of Sh. Subhash Barala, Chairman, Haryana Bureau of Public Enterprises/Standing Committee on Public Enterprises is enclosed herewith. Necessary sanction may accordingly be conveyed to the concerned organisations.

— Sd —
Financial Advisor, HBPE
for Additional Chief Secretary to Govt. Haryana
Finance Department.

To

1. The Additional Chief Secretary to Govt. Haryana, Cooperation Department.
2. The Additional Chief Secretary to Govt. Haryana, PW (B&R) Department.
3. The Additional Chief Secretary to Govt. Haryana, Environment and Climate Change Department
4. The Additional Chief Secretary to Govt. Haryana, Agriculture & Farmers Welfare Department.
5. The Principal Secretary to Govt. Haryana, Welfare SC & BC Department.
6. The Principal Secretary to Govt. Haryana, Industries & Commerce Department.

U.O. No. 20/30/Acctt./2020/HBPE(FD)
Endst. No.20/30/Acctt./2020/HBPE(FD)

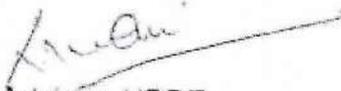
Dated, Chandigarh, the 4.3.2021
Dated, Chandigarh, the 4.3.2021

A copy alongwith a copy of proceedings of meeting held on 8.1.2021 at 11.00 A.M is sent to the following for information:-

To

1. The Managing Director,
Haryana Financial Corporation.
2. The Director General,
Agriculture & Farmers Welfare Department.
3. The Director,
Environment and Climate Change Department.
4. The Director,
Industries & Commerce Department.

5. The Chief Administrator,
Haryana State Agriculture Marketing Board.
6. The Director,
Welfare SC & BC Department.
7. The Managing Director,
Haryana Backward Class and Economically Weaker Sections
8. The Registrar Cooperative Societies, Haryana
9. The Managing Director,
Haryana Scheduled Caste Finance and Development Corporation.
10. The Member Secretary,
Haryana State Pollution Control Board.
11. The Engineer-in-Chief,
PW (B&R) Department.
12. The Managing Director,
Haryana State Roads and Bridges Development Corporation Limited
13. The Managing Director,
Haryana State Cooperative Rural Development & Agriculture Bank Ltd


Financial Advisor, HBPE
for Additional Chief Secretary to Govt. Haryana
Finance Department.

Endst. No. 20/30/Acctt./2020/HBPE(FD)

Dated, Chd., the 4.3.2021.

A copy alongwith a copy of proceedings of meeting held on 8.1.2021 at 11.00 A.M is forwarded to the Private Secretary, Additional Chief Secretary to Govt. Haryana, Finance Department for information of Additional Chief Secretary to Govt. Haryana, Finance Department.

— 84 —
Financial Advisor, HBPE
for Additional Chief Secretary to Govt. Haryana
Finance Department.

CC:
PA/Member Secretary, HBPE for information of MS, HBPE.

Subject:- Proceedings of the meeting held on 8.1.2021 at 11.00 A.M under the Chairmanship of Sh. Subhash Barala, Chairman, Haryana Bureau of Public Enterprises.

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A list of participants is at Annexure "X".

Agenda Item No. 1: Haryana State Pollution Control Board (HSPCB).

Ex-post facto approval regarding strengthening of HSPCB.

The proposal was considered and it was approved as under:-

- i) To have a Sub-Regional Headquarter in the Board at Gurugram (Staffing structure as per Annexure-I) and 12 additional Regional Offices as per Annexure-II.
- ii) Creation of 150 additional post of different categories as per Annexure-III. The pay Structure of the said posts will be as per Annexure-IV.

2. It is further decided that proposed 33 posts of Group-D (21 Peon & 12 Field Attendant) shall be filled up through outsourcing policy, Part-I as per the instructions of General Administrative Department.

3. It was further observed by the Chairman, HBPE that the mode of recruitment for the post of Chief Environmental Engineer (2 posts) be considered on promotion/ deputation basis. The service rules including mode of recruitment in this regard be put up to HBPE/FD for formal approval.

Agenda Item No. 2: Haryana Backward Classes and Economically Weaker Section Kalyan Niqam (HBC&EWSKN)

Revision of pay scales of the employees HBC&EWSKN.

The proposal was considered and it was approved to rectify the pay matrix level 6 instead of level 7 of three categories of posts i.e. Administrative Officer, Superintendent & District Manager as per the Finance Department notification No. 1/20/2016(RP)-5PR(FD) dated 28.10.2016, at Sr. 4 (b).

Agenda Item No. 3: Haryana Scheduled Castes Finance and Development Corporation (HSCFDC) .

Revision of pay scales of the employees HSCFDC.

The proposal was considered and it was approved to rectify the pay matrix level 6 instead of level 7 of three categories of posts i.e. Superintendent, Enquiry Officer, District Manager & Manager, HBP as per the Finance Department notification No. 1/20/2016(RP)-5PR(FD) dated 28.10.2016, at Sr. 4 (b).

Agenda Item No. 4: Haryana Financial Corporation Limited

Amendment to Gratuity Regulations of Punjab Financial Corporation (Payment of Gratuity to Employees) Regulations, 1964 as applicable to Haryana Financial Corporation.

It was observed the Corporation is having financial issues and it is under the examination for winding up or merger with HSIIDC. Since the process of winding up is going on, there is no need for creation of additional financial liabilities. Therefore, the proposal be re-examined by the concerned Administrative Department and put up to HBPE again. Agenda item deferred for next meeting.

Agenda Item No. 5: Haryana State Agriculture Marketing Board (HSAMB).

Expansion of Engineering Wing in the Haryana State Agricultural Marketing Board-Continuation of existing 41 posts.

The proposal was considered and it was decided that ex-post facto approval be granted for 41 existing temporary posts.

2. Chairman observed that Administrative Department's proposal comprise of too many number of posts being created on temporary basis with continuation on every 2 yearly basis.

3. Administrative Department submitted a fresh proposal with justification to done away with previous sanctioned posts and requested to sanction 12 posts of different categories on permanent basis. The Administrative Department proposal now consists of total sanctioned strength of $537+12=549$ posts of different categories (Flag-X). All the other created posts other than this be surrendered.

4. Thereafter it was further decided that HSAMB will not seek any post for next 10 years in future.

Agenda Item No. 6: Haryana State Cooperative Agriculture & Rural Development Bank Ltd. (HSCARDB).

Revision of pay scales of the employees of Haryana State Cooperative Rural Development & Agriculture Bank Ltd. as per 7th Pay Commission.

Administrative Department has informed that the total financial liability on account of implementation of 7th CPC is Rs. 24.85 crore approximately. The additional financial implication of the proposal will be Rs. 7 crore annually. The proposal was considered and the following decisions were taken:-

- i) The revised pay structure will be on the pattern notified by the State Government vide Notification No. 1/20/2016(RP)-5PR(FD) dated 28.10.2016. Accordingly, levels in the pay matrix corresponding to the existing sanctioned functional pay structure as on 31.12.2015 as at Annexure 'A' were approved for the HSCARDB w.e.f. 1.1.2016.

494516/2021/Estt.Br

- ii) The revised Assured Career Progression (ACP) pay structure for the HSCARDB will be on the pattern notified by the State Government vide Notification No. 1/20/2016(ACP)-5PR(FD) dated 28.10.2016.
- iii) Fixation of pay w.e.f. 1.1.2016 and other related matters will be in accordance with the provisions contained in State Government Notification No. 1/20/2016(RP)-5PR(FD) dated 28.10.2016 and Notification No. 1/20/2016(ACP)-5PR (FD) dated 28.10.2016.
- iv) Dearness Allowance, House Rent Allowance, Medical Allowance and all other allowances admissible to the employees of the HSCARDB will not exceed those admissible to the State Government employees as per instructions issued from time to time and should not be made effective/applicable from a date earlier than the date of such instructions.
- v) The revised pay scales will be given from the date of issue of proceedings and the liability on account of implementation of pay scales will be met by the HSCARDB from its own resources.
- vi) In case of arrears, it will be ensured by HSCARDB that arrear on account of implementation of 7th CPC to be paid by the HSCARDB after first clearing the outstanding dues of NABARD and no budgetary support will be provided by the State Government.

Agenda Item No. 7 (i): Haryana State Roads and Bridges Development Corporation Ltd.

Deletion of Clause (viii) of sanction letter 25.6.2009.

The proposal is considered and declined.

Agenda Item No. 7 (ii): Haryana State Roads and Bridges Development Corporation Ltd.

Creation of additional posts in HSRDC for 2 new projects i) Government Medical College at Jind and ii) Dental College at Nalhar (Nuh) and other projects.

The proposal is considered and it was decided as under:-

- i) The following temporary posts be sanctioned in accordance with letter issued by Finance Department vide letter No. 20/2/2009/Acct/HBPE(FD) dated 23.6.2009 (Flag-Y).

Sr. no.	Name of post	Nos. of post	Pay Scales
1.	Deputy General Manager	1	15600-39100+6000 GP
2.	Manager	1	9300-34800+5400 GP
3.	Assistant Manager	2	9300-34800+3600 GP

4.	Senior Accounts Clerk	1	9300-34800+3200 GP
5.	Clerk-cum-Computer Operator	1	9300-34800+1900 GP
6	Peon	1	4440-7440+1300 GP
Total:		7	

Financial implication is Rs. Rs. 42,94,248/-Per Annum.

ii) In addition to the above posts, following three additional posts be sanctioned in Dedicated Cell:-

Sr. no.	Name of post	Nos. of post
1.	Superintending Engineer	1
2.	Executive Engineer	1
3.	Sub Divisional Engineer	1
Total		3

Financial implication is Rs. 38,55,228/- Per Annum. The above posts are being sanctioned against the posts mention in table below in the letter issued by Finance Department vide letter No. 20/2/2009/Acct/HBPE(FD) dated 23.6.2009. Thereby meaning 4 posts are being surrendered and 3 are being sanctioned:-

Sr. no.	Name of post	Nos. of post	Pay Scales
1.	Deputy General Manager	1	15600-39100+6000 GP
2.	Manager	1	9300-34800+5400 GP
3.	Superintendent	2	9300-34800+4200 GP
4.	Head Draftsmen	1	9300-34800+3600 GP
Total:		4	

iii) All the above mentioned posts at (i) & (ii) will be filled up through deputation/outsourcing only with clear instructions that these posts are purely temporary in nature and in future they will not be regularized ever. All the financial liabilities will be born by the Corporation itself.

The meeting ended with a vote of thanks to the Chair.

Annexure "X"

List of participants in the meeting of Standing Committee on Public Enterprises held on 8.1.2021 at 11:00 A.M. under the Chairmanship of Sh. Subhash Barala, Chairman, HBPE.

<u>Sr.No.</u>	<u>Name & Designation</u>
1.	Sh. Sanjeev Kaushal, IAS ACS, Cooperation Department.
2.	Sh. Alok Nigam, IAS ACS, PW (B&R) Department.
3.	Sh. Devender Singh, IAS ACS, Agriculture Department.
4.	Sh. Anand Mohan Sharan, IAS, PS, Welfare SC & BC Department.
5.	Smt. Deepti Umashankar, IAS Chairman, HSPCB.
6.	Sh. Anurag Agarwal, IAS MD, HFC.
7.	Sh. D.K. Behra, IAS CA, HSAMB.
8.	Sh. R.S.Verma, IAS RCS, Haryana.
9.	Dr. Shaleen, IAS MS, HBPE.
10.	Sh. Sunil Saran, IES Secretary-cum-Advisor (FD).
11.	Dr. Kiran Singh, HCS Joint Director, Welfare SC & BC Department.
12.	Sh. Devendra Sharma, HCS Joint Director, Industries & Commerce Department.
13.	Sh. Nihal Singh, MD, HSRDC.
14.	Sh. Naresh Goyal, MD, HSCARDB.
15.	Sh. Udey Bhan, EIC, HSAMB.
16.	Smt. Kiran Lekha Walla, FA, HBPE.
17.	Smt. Seema Bhatia, Dy. Secretary, Environment Department.

18. Sh. Yogesh Kumar,
Secretary, HSAMB.
19. Sh. Prem Pal,
AGM, HSAMB.
20. Sh. Manish Malhotra,
DGM-III, HSRDC.

Annexure-I

Proposed Staffing for setting up Sub HQ at Gurgaon		
Group	Designation	No. of Posts
Group A & B	Chief Scientific Officer	1
	Senior Scientist	2
	Senior Environmental Engineer	1
	Scientist C	3
	Scientist B	3
Group C & D	Assistant	2
	Clerk	2
Total		14

(14)

Annexure-II

Existing and Proposed Regional Offices

Existing and New Proposed District Level Ros

Sr. No.	Regional Offices	Existing/ Proposed	Present Districts Managed	Proposed Geography
1.	Bahadurgarh	Existing	Bahadurgarh/Jhajjar/Rohtak	Bahadurgarh
2.	Ballabgarh	Existing	Palwal	Ballabgarh
3.	Bhiwani	Existing	Jind/Kaithal/Bhiwani	Bhiwani
4.	Dharuhera	Existing	Dharuhera/Biwadi/Rewari/M.Garh	Dharuhera
5.	Faridabad	Existing	Faridabad	Faridabad
6.	Gurgaon North	Existing	Gurugram/Nuh at Mewat	Gurugram
7.	Gurgaon South	Existing	Gurugram (Manesar/Behrampur)	Gurugram (Manesar/Behrampur)
8.	Hisar	Existing	Hisar/Sirsa/Charkhidadri	Hisar
9.	Panchkula	Existing	Panchkula/Ambala/Kurukshetra	Panchkula
10.	Panipat	Existing	Panipat	Panipat
11.	Sonepat	Existing	Sonepat	Sonepat
12.	Yamuna Nagar	Existing	Yamuna Nagar/ Karnal	Yamunanagar
13.	Ambala	Proposed	Proposed New RO	Ambala
14.	Charkhi Dadri	Proposed	Proposed New RO	Charkhi Dadri
15.	Fatehabad	Proposed	Proposed New RO	Fatehabad
16.	Jind	Proposed	Proposed New RO	Jind
17.	Kaithal	Proposed	Proposed New RO	Kaithal
18.	Karnal	Proposed	Proposed New RO	Karnal
19.	Kurukshetra	Proposed	Proposed New RO	Kurukshetra
20.	M. Garh	Proposed	Proposed New RO	M. Garh
21.	Nuh	Proposed	Proposed New RO	Nuh
22.	Palwal	Proposed	Proposed New RO	Palwal
23.	Rohtak	Proposed	Proposed New RO	Rohtak
24.	Sirsa	Proposed	Proposed New RO	Sirsa

Annexure-III

STAFF PATTERN for the propose Additional Posts/Roles											
Designation	GRAND TOTAL		Headquarter (HQ)		Sub HQ Gurgaon		Field Office		Labs		
	Sanctioned	Proposed	Sanctioned	Proposed	Sanctioned	Proposed	Sanctioned	Proposed	Sanctioned	Proposed	
Group A											
Chief Environment Engineer	0	2	0	2	0	0	0	0	0	0	0
Chief Scientific Officer	0	2	0	1	0	1	0	0	0	0	0
Senior Environmental Engineer	2	4	2	3	0	1	0	0	0	0	0
Senior Scientist	1	6	1	6	0	2	0	0	0	0	0
Environmental Engineer	21	12	9	0	0	0	0	12	12	0	0
Scientist 'B'	7	1	3	0	0	3	0	0	0	4	0
Sub Total A	31	31	16	12	0	7	12	12	4	0	0
Group B											
Assistant Environmental Engineer	49	41	13	7	0	0	36	36	0	0	0
Superintendent	3	1	3	1	0	0	0	0	0	0	0
Sub Total B	72	64	20	9	0	3	48	48	4	4	0
Group C											
Deputy Superintendent	1	1	1	1	0	0	0	0	0	0	0
Junior Environmental Engineer	13	12	1	0	0	0	12	12	0	0	0
Senior Stenographer Scale	3	1	1	1	0	0	0	0	0	0	0
Assistant	32	14	30	0	0	3	12	12	0	0	0
Junior Stenographer Scale	2	1	2	1	0	0	0	0	0	0	0
Clerk	22	24	10	10	0	2	12	12	0	0	0
Sub Total C	73	55	37	15	0	4	36	36	0	0	0
Group D											
Peon	30	0	18	0	0	0	12	0	0	0	0
Field Attendant	10	0	0	0	0	0	10	0	0	0	0
Sub Total D	40	0	18	0	0	0	22	0	0	0	0
Grand Total	215	150	90	36	0	14	118	96	6	4	0
For Chief Scientific Officer Posts	1 on Promotion, and 1 through Deputation										
For Senior Source Posts	Out of the 8 proposed posts, 1 to be filled through promotion (based at HQ), 1 for Data and Analytic Cell through Deputation (one each at HQ and Sub HQ Ggn) and another 5 also through deputation who would be Experts of which the expert for Air Quality would be based at Sub HQ, Gurgaon, the rest four, one each for Water Quality, Waste Management, Nature Conservationist and Toxicologist! (to be based at HQ).										

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Annexure-IV

Sr. No.	Name of Post	Pay Level in pay Matrix	Status of the Posts created vide Memo No. 2/24/2019-1Env. Dated 17.09.2019	Mode of recruitment	Qualification and experience
1	Chief Environmental Engineer	19 (37400-67000+ G.P. 10000)	Newly created	By promotion /Deputation	100% by promotion from Sr. Environmental Engineer of Board on seniority cum merit basis having qualification of Bachelor Degree in Engineering / through Deputation basis.
2	Chief Scientific Officer	19 (37400-67000+ G.P. 10000)	Newly created	By promotion /Deputation	100% by promotion from Senior Scientist of Board on seniority cum merit basis having qualification of Post Graduate Degree in Science through Deputation basis.
3	Senior Environmental Engineer	14 (37400-67000+ G.P. 8700)	Existing	As per existing service Rules of the Board.	As per existing service Rules of the Board.
4	Senior Scientist	14 (37400-67000+ G.P. 8700)	Existing	-Do-	-Do-
5	Environmental Engineer	11 (15600-39100 + G.P. 6000)	Existing	-Do-	-Do-
6	Scientist - C	11 (15600-39100 + G.P. 6000)	Existing	-Do-	-Do-
7	Scientist-B	9 (9300-34800 + G.P. 5400)	Existing	-Do-	-Do-
8	Assistant Environmental Engineer	9 (9300-34800 + G.P. 5400)	Existing	-Do-	-Do-
9	Superintendent	7 (9300-34800 + G.P. 4200)	Existing	-Do-	-Do-
10	Deputy Superintendent	6 (9300-34800 + G.P. 4000)	Existing	-Do-	-Do-
11	Junior Environmental Engineer	5 (9300-34800 + G.P. 4000)	Existing	-Do-	-Do-
12	Senior Scale Stenographer	6 (9300-34800 + G.P. 3600)	Existing	-Do-	-Do-
13	Assistant	6 (9300-34800 + G.P. 3600)	Existing	-Do-	-Do-
14	Junior Scale Stenographer	4 - (5200-20200+ G.P. 2400)	Existing	-Do-	-Do-
15	Clerk	2 (5200-20200 + G.P. 1900)	Existing	-Do-	-Do-
16	Peon	DL (4440-7440 + G.P. 1300)	Existing	-Do-	-Do-
17	Field Attendant	DL (4440-7440 + G.P. 1300)	Existing	-Do-	-Do-

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LIST OF OPERATIONAL REGIONAL OFFICES ALONGWITH GEOGRAPHICAL AREA

R-5/2

Sr. No.	Regional Offices operational at present	Geographical area of Regional Offices
1.	Bahadurgarh	Bahadurgarh, Rohtak, Jhajjar
2.	Ballabgarh	Ballabgarh
3.	Bhiwani	Bhiwani, Charkhi Dadri
4.	Dharuhera	Dharuhera, Rewari
5.	Faridabad	Faridabad
6.	Gurugram (North)	Gurugram (North)
7.	Gurugram (South)	Gurugram (South)
8.	Hisar	Hisar, Fatehabad, Sirsa
9.	Panchkula	Panchkula
10.	Panipat	Panipat
11.	Sonipat	Sonipat
12.	Yamun Nagar	Yamun Nagar
13.	Ambala	Ambala
14.	Kaithal	Kaithal, Jind
15.	Karnal	Karnal
16.	Kurukshetra	Kurukshetra
17.	Mahendergarh	Mahendergarh
18.	Nuh	Nuh, Mewat
19.	Palwal	Palwal



HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR 6, PANCHKULA.

Ph. No. 0172-2577870-873

Website: hspcb.gov.in E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2022/ 493

Dated: 2-2-2022

To

The Additional Chief Secretary to Government of Haryana,
Environment & Climate Change Department,
Chandigarh.

Subject:- Requisition for the recruitment of 11 (Eleven) candidates for appointment to the post of Scientist "B" in the Haryana State Pollution Control Board.

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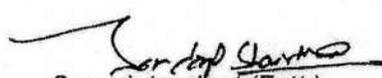
Kindly refer to Government Memo No. 2/34/2012-1Env. dated 10.01.2022 on the subject cited above.

In this connection, it is intimated that vide memo under reference, Government requested to send a revised requisition after rectifying the discrepancies, as mentioned in the letter No. RG 17/2020/4466 dated 23.12.2021 of Haryana Public Service Commission, Panchkula, the details of which are as under:-

1.	SC	=	02
2.	BC-A	=	01
3.	EWS	=	02
4.	Unreserved	=	06
	Total	=	11

The revised requisition duly filled in prescribed performa (in duplicate) along with a copy of Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 (English and Hindi) is enclosed herewith for further transmission to Haryana Public Service Commission, Panchkula.

DA/Requisition performa (in duplicate)
along with copy of Service Regulations
dated January 15, 2021 (English and Hindi).


Superintendent (Estt.)
for Chairman

etc

HC
2/2/22

ANNEXURE-APROFORMA FOR REQUISITION TO THE HARYANA PUBLIC SERVICE COMMISSION

1.	Name of the Department Requisitioning:	Haryana State Pollution Control Board																																														
2.	Recruitment to the post(s) of:	Scientist 'B'																																														
3.	Group & Service to which the post belongs:	Group-B																																														
4.	Pay scale of the post:	Level 9 Rs. 53100-167800																																														
5.	Number of posts sanctioned:	Permanent: 40 Temporary: --																																														
6.	Category wise number of vacancies for which this requisition is being sent:	<table border="1"> <thead> <tr> <th>Category</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>SC</td> <td>02</td> </tr> <tr> <td>BC-A</td> <td>01</td> </tr> <tr> <td>BC-B</td> <td>--</td> </tr> <tr> <td>EWS</td> <td>02</td> </tr> <tr> <td>Unreserved</td> <td>06</td> </tr> <tr> <td>Total</td> <td>11</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Category</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>ESM (Unreserved)</td> <td>--</td> </tr> <tr> <td>ESM (SC)</td> <td>---</td> </tr> <tr> <td>ESM (BC-A)</td> <td>---</td> </tr> <tr> <td>ESM (-BC-B)</td> <td>---</td> </tr> <tr> <td>ESP (Unreserved)</td> <td>---</td> </tr> <tr> <td>ESP (SC)</td> <td>---</td> </tr> <tr> <td>ESP (BC-A)</td> <td>---</td> </tr> <tr> <td>ESP (-BC-B)</td> <td>---</td> </tr> <tr> <td>PwBD (Blindness or Low Vision)</td> <td>---</td> </tr> <tr> <td>PwBD (Hearing Impairment)</td> <td>---</td> </tr> <tr> <td>PwBD (Locomotor Disability or Cerebral Palsy)</td> <td>---</td> </tr> <tr> <td>Sub-category of PwBD category posts i.e.</td> <td></td> </tr> <tr> <td>OH</td> <td>01</td> </tr> <tr> <td>VH</td> <td>---</td> </tr> <tr> <td>HH</td> <td>---</td> </tr> </tbody> </table> <p>(SC- Scheduled Caste BC-A-Backward Class-A BC-B- Backward Class-B EWS- Economically Weaker Sections ESM- Ex-Servicemen ESP- Eligible Sportspersons PwBD- Persons with Benchmark Disabilities)</p>	Category	Total	SC	02	BC-A	01	BC-B	--	EWS	02	Unreserved	06	Total	11	Category	Total	ESM (Unreserved)	--	ESM (SC)	---	ESM (BC-A)	---	ESM (-BC-B)	---	ESP (Unreserved)	---	ESP (SC)	---	ESP (BC-A)	---	ESP (-BC-B)	---	PwBD (Blindness or Low Vision)	---	PwBD (Hearing Impairment)	---	PwBD (Locomotor Disability or Cerebral Palsy)	---	Sub-category of PwBD category posts i.e.		OH	01	VH	---	HH	---
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8.	Has the reservation for SC, BC (A), BC (B), EWS, PwBD, ESM and ESP been worked out as per the policy relating to reservation in services of the Government?	Yes.																																														
9.	Whether the present vacancy / vacancies come under the direct recruitment quota?	Yes, direct recruitment quota.																																														
10.	a) Whether there is any litigation underway/pending in any Court of Law in respect of post(s) being presently requisitioned?	No																																														
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11.	a) Whether there are any notified Service Rules for this post?	Yes.																																														

	b) If so, please enclose an updated copy thereof for reference.	Copy of Notified Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 is enclosed.
	c) Website link on which the updated Service Rule are available.	hspcb.gov.in/envservice
12.	When will the selected candidate/s be required to join?	Immediately
13.	Qualifications required as per Service Rules:-	
	(a) Essential:	M. Sc. in first division in the Chemistry / Biotechnology / Micro-Biology / Bio-Chemistry / Environmental Sciences (with Bachelor Degree in Science).
	(b) Desirable:	No
	(c) Experience (in Years/Months)	No
14.	a) Is equivalent qualification (in essential qualification) acceptable as per Service Rules?	No
	b) If yes, the description of equivalent qualification acceptable:	--
15.	Whether experience gained after the date of acquiring the minimum essential qualification to the last date of submission of application is only to be considered?	Yes
16.	Type of organization from which experience certificate is required i.e. whether from Govt./Semi-Govt./Autonomous Organization/PSU/Local Body / Private Organization? Note: The proforma of the experience certificate required to be submitted by the candidate should be enclosed.	N.A.
17.	a) Age limits:	Lower limit: 18 Years Upper limit: 42 Years
	b) Exact date on which the age is to be determined? Note: Where an exact date is not specified the age will be determined on the last date for the receipt of applications, as advertised by the Commission.	The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.
	c) Age relaxation admissible as per applicable Rules / Instructions to the Govt. employee:	No
	d) In case the upper age limit is above 42 years, whether the relaxation in age to SC/BC-A/BC-B/PwBD/any other category, is to be given over and above 42 years, or over and above the age prescribed in the Service Rules?	N.A.
18.	a) Nationality:	Indian
	b) Domicile conditions, if any, prescribed in the rules applicable to service/post:	(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; Provided that a person belonging to any of the categories (b) or (c) shall be a person in whose favour a certificate of eligibility has been given by the Government. (2) A person in whose case a certificate of eligibility is necessary, may be admitted to any examination or interview, conducted by the Commission or any other recruiting authority but the offer of appointment may be given by only after the necessary eligibility certificate has been issued to him by the Government.

3. 

		(3) No person shall be appointed to any post in the Service by direct recruitment unless he produces a certificate of the Character from the Principal, Academic Officer of the university, college, school or institution, last attended, if any, and similar certificate from two other responsible persons, not being his relatives, who are well acquainted with him in his private life and are unconnected with the university, college, school or Institution.
19.	Any other requirement or conditions not covered above:	Nil
20.	Whether all the required formalities prior to sending this requisition have been completed?	Yes
21.	Name, Designation and Telephone No. of the Officer of the Department with whom this proposal may be discussed:	Sh. Sandeep Sharma, Superintendent (Estt.), HSPCB Mobile No. 9216849317

Dated:

S. Sandeep Sharma
21/2/22

Member Secretary,
Haryana State Pollution Control Board,
Panchkula.



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA.
Ph. No. 0172-2577870-873

No. HSPCB/Estt./2023/ 1338

Dated: 17-04-2023

To

The Additional Chief Secretary to Government of Haryana,
Environment, Forest and Wildlife Department

Subject: Requisition to fill up 45 vacant posts of Assistant Environmental Engineer in the Haryana State Pollution Control Board.

In this connection, it is intimated that Haryana State Pollution Control Board sent requisition to Haryana Public Service Commission through the Government vide letter No. HSPCB/Estt./2022/2458 dated 12.07.2021 and letter No. HSPCB/Estt./2022/2461 dated 20.04.2022 to fill up 15 vacant posts of Assistant Environmental Engineers. The Haryana Public Service Commission raised observation vide No. RG10/2021/2411 dated 31.08.2021 and No. 2523 dated 11.07.2022 that "As per Service Rules/Regulations, the qualification is- "Full time regular degree in 1st Division in Civil/Chemical/Environmental Engineering". It is not clear whether the full time degree should be a Bachelor's degree or a Master's degree and also mentioned in the revised requisition regarding Hindi or Sanskrit as one of the subject in metric or higher education".

In pursuance of the above observations, the requisite amendment in respect of qualification for the recruitment of Assistant Environmental Engineers have been made vide Notification No. 2/1/2008-1Env dated 11.04.2023 with the approval of the State Government.

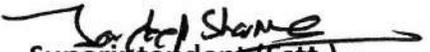
Presently, 45 (Forty Five) posts of Assistant Environment Engineers meant for direct recruitment are vacant in the Haryana State Pollution Control Board, the details of which are as under:-

Sr. No.	Category	No. of Posts
1	General	25 (02 ESM, 01 PH)
2	SC	09
3	BC-A	04
4	BC-B	02
5	EWS	05 (01 PH)

The requisition in prescribed performa (in duplicate) form duly filled along with copy of Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and amendment Notification dated 11.04.2023 is enclosed herewith for further transmission to Haryana Public Service Commission, Panchkula.

DA:

1. Requisition performa (in duplicate)
2. Copy of Service Regulations, 2021
3. Copy of amendment Notification dated 11.04.2023


Superintendent (Estt.)
for Member Secretary

ANNEXURE-A

PROFORMA FOR REQUISITION TO THE HARYANA PUBLIC SERVICE COMMISSION

1.	Name of the Department Requisitioning:	Haryana State Pollution Control Board																							
2.	Recruitment to the post(s) of:	Assistant Environmental Engineer																							
3.	Group & Service to which the post belongs:	Group-B																							
4.	Pay scale of the post:	Level 9 Rs. 53100-167800																							
5.	Number of posts sanctioned:	Permanent: 92																							
		Temporary: --																							
6.	Category wise number of vacancies for which this requisition is being sent: (SC- Scheduled Caste BC-A-Backward Class-A BC-B- Backward Class-B EWS- Economically Weaker Sections ESM- Ex-Servicemen ESP- Eligible Sportspersons PwBD- Persons with Benchmark Disabilities)	<table border="1"> <thead> <tr> <th>Category</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>SC</td> <td>09</td> </tr> <tr> <td>BC-A</td> <td>04</td> </tr> <tr> <td>BC-B</td> <td>02</td> </tr> <tr> <td>EWS</td> <td>05</td> </tr> <tr> <td>Unreserved</td> <td>25</td> </tr> <tr> <td>Total</td> <td>45</td> </tr> </tbody> </table>	Category	Total	SC	09	BC-A	04	BC-B	02	EWS	05	Unreserved	25	Total	45									
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7.	If the post/s to be filled is/are temporary, how long the temporary post/s is/are expected to last?	Permanent																							
8.	Has the reservation for SC, BC (A), BC (B), EWS, PwBD, ESM and ESP been worked out as per the policy relating to reservation in services of the Government?	Yes.																							
9.	Whether the present vacancy/ vacancies come under the direct recruitment quota?	Yes, direct recruitment quota.																							
10.	a. Whether there is any litigation underway/pending in any Court of Law in respect of post(s) being presently requisitioned?	No																							
	b. If so, state the present status of the case with Case No. etc.	No																							
	c. Does the pending case have any effect on the present requisition?	No																							
	<p>Note: Details of court case, if any, arising out after sending this requisition and the effect such court case may have on the requisition sent, shall be conveyed to the Commission immediately.</p>																								

L

11.	a. Whether there are any notified Service Rules for this post?	Yes.
	b. If so, please enclose an updated copy thereof for reference.	Copy of Notified Service Regulations, 2021 alongwith amendment dated 11.04.2023 is enclosed.
	c. Website link on which the updated Service Rule are available.	hspcb.gov.in/envservice
12.	When will the selected candidate/s be required to join?	Immediately
13.	Qualifications required as per Service Rules:-	
	(a) Essential:	i. Full time regular Bachelor Degree in Engineering in first division in Civil/ Chemical/ Environmental Engineering. ii. Hindi or Sanskrit as one of the subject in Matric or Higher education is essential.
	(b) Desirable:	No
	(c) Experience (in Years/Months)	No
14.	a) Is equivalent qualification (in essential qualification) acceptable as per Service Rules?	No
	b) If yes, the description of equivalent qualification acceptable:	--
15.	Whether experience gained after the date of acquiring the minimum essential qualification to the last date of submission of application is only to be considered?	Yes
16.	Type of organization from which experience certificate is required i.e. whether from Govt./Semi-Govt./Autonomous Organization/PSU/Local Body / Private Organization? Note: The proforma of the experience certificate required to be submitted by the candidate should be enclosed.	N.A.
17.	a. Age limits:	Lower limit: 18 Years Upper limit: 42 Years
	b. Exact date on which the age is to be determined? Note: Where an exact date is not specified the age will be determined on the last date for the receipt of applications, as advertised by the Commission.	The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.
	c. Age relaxation admissible as per applicable Rules/ Instructions to the Govt. employee:	No
	d. In case the upper age limit is above 42 years, whether the relaxation in age to SC/BC-A/BC-B/PwBD/any other category, is to be given over and above 42 years, or over and above the age prescribed in the Service Rules?	N.A.

18.	a) Nationality:	Indian
	b) Domicile conditions, if any, prescribed in the rules applicable to service/post:	<p>(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan;</p> <p>Provided that a person belonging to any of the categories (b) or (c) shall be a person in whose favour a certificate of eligibility has been given by the Government.</p> <p>(2) A person in whose case a certificate of eligibility is necessary, may be admitted to any examination or interview, conducted by the Commission or any other recruiting authority but the offer of appointment may be given by only after the necessary eligibility certificate has been issued to him by the Government.</p> <p>(3) No person shall be appointed to any post in the Service by direct recruitment unless he produces a certificate of the Character from the Principal, Academic Officer of the university, college, school or institution, last attended, if any, and similar certificate from two other responsible persons, not being his relatives, who are well acquainted with him in his private life and are unconnected with the university, college, school or Institution.</p>
19.	Any other requirement or conditions not covered above.	Nil
20.	Whether all the required formalities prior to sending this requisition have been completed?	Yes
21.	Name, Designation and Telephone No. of the Officer of the Department with whom this proposal may be discussed:	Sh. Sandeep Sharma, Superintendent (Estt.), HSPCB Mobile No. 9216849317

Dated:


Member Secretary,
Haryana State Pollution Control Board,
Panchkula
Haryana State Pollution
Control Board, Panchkula.



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 8, PANCHKULA
E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2021/ 2964

Dated: 18-8-2021

To

The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 01 post of Statistical Assistant.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 01 post of Statistical Assistant (General-01) has become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format
alongwith copy of Service Regulations, 2021

Sudip Das
Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed, by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of Statistical Assistant in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Statistical Assistant 01 (One)
2.	(a) Class & Service to which the post belongs (See Chapter XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. --- Yes, the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative, The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	N.A. --- N.A. N.A. N.A. Permanent
3 (B)	If the post is temporary, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	N.A. N.A. N.A. N.A. N.A. N.A. N.A.
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable will Government servants in permanent employ be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A.

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	Collection, compilation, analysis of statistical data etc. and other miscellaneous work assigned to him/her by the Board/ Chairman. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-06 (Rs. 35400 – 112400) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations, 2021. No
10.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021.
11.	Admissibility of the Benefits of:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time.
12.	Any special concessions, such as rent-free quarters, light, water.	No
13.	Will any special concessions be given to candidate of non-Asiatic domicile?	No
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered most important). (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum basis qualification (s) prescribed against clause (c) above is to be taken into consideration. (e) Any other qualifications (f) State which of the above requirements will be strictly adhered to. (g) Will applicants who do not meet the requirements be accepted? If so, equivalents should be stated.	Graduate in Economics or Statistics or Mathematics or Commerce with Statistics as one of the elective subjects with 3 years' experience in collection, compilation, analysis of statistical data in the Government. No Hindi or Sanskrit as one of the subject in Matric or higher education. As mentioned in Sr. No. 14 (a) above. No At (a) & (c) above. No, strictly as prescribed under Col. No. 14 above.

15.	<p>1. Age-limits (if any):- (i) Lower (ii) Upper</p>	<p>18 years 42 years</p> <p>In case of a person belonging to Scheduled Caste, Scheduled Tribe, Backward Class, Ex-serviceman, Physically Handicapped, the upper age limit shall be such as prescribed by the Government from time to time; and</p> <p>(b) In case of candidates possessing the requisite qualifications who are already in the service of Government/ Board/ Corporation, the upper age limit shall be such as prescribed by the Government from time to time.</p>
	<p>2. Exact date on which the age is to be determined.</p> <p>3. Whether any relaxation is admissible for: (i) Government servants. (ii) Otherwise suitable candidates.</p>	<p>The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.</p> <p>As per Haryana Government Rules/ instructions. As per Haryana Government Rules/ instructions.</p>
16.	<p>(a) Nationality (please state clearly whether citizens of the India Union are eligible).</p> <p>(b) Domicile condition if any, prescribed in the rules applicable to the Service/post</p>	<p>(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; or (d) a Tibetan refugee who came over to India, before the 1st day of January, 1962, with the intention of permanently settling in India; or</p> <p>(b) a person of Indian origin who has migrated to India for permanently settling as defined in Rule 4 (1) (e) of the Service Regulations</p> <p>Provided that a person belonging to any category to any of the categories (b), (c), (d) or (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government.</p>
17.	Are Government servants eligible.	Yes, it fulfils eligibility criteria prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
18.	<p>(a) Are any vacancies reserved for members of scheduled caste etc. of Haryana which is not adequately represented in service. If so, how many are reserved for:-</p> <p>(i) Scheduled Caste;</p> <p>(ii) Scheduled Tribes;</p> <p>(iii) Other backward classes as such in the letter of notification issued by Government in Haryana.</p> <p>(iv) Economical Weaker Section (EWS).</p> <p>(b) Any vacancies reserved for Ex-serviceman.</p> <p>(c) Any other vacancies reserved for physical handicap.</p>	<p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p>

A

	(d) General category Unreserved:	01
	(e) Outstanding Sports Persons (SC):	
19.	Name of Officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil.

Dated: 17-8-21

S. Lalayan
 Member Secretary
 Haryana State Pollution Control Board
 Panchkula

guberno - 14/9/21



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2021/ 2966

Dated: 18/08/2021

To

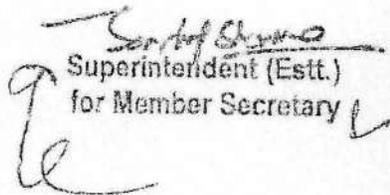
The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 02 posts of Senior Scientific Assistant.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 02 posts of Senior Scientific Assistant (General-02) have become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format
alongwith copy of Service Regulations, 2021


Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of Senior Scientific Assistant in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Senior Scientific Assistant 02 (Two)
2.	(a) Class & Service to which the post belongs (See Chapter, XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. Yes; the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative. The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	Vacant -- -- -- Permanent
3 (B)	If the post is permanent, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	N.A. N.A. N.A. N.A. N.A. N.A. N.A.
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable, will Government servants in permanent employee be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A.

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	Laboratory work. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-06 (Rs. 35400/- - 112400/-) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations. No
10.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
11.	Admissibility of the Benefits of contributory Provident Fund:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./MBPE (FD) dated 18.03.2009 and amended from time to time.
12.	Any special concessions, such as rent-free quarters, light, water.	No
13.	Will any special concessions be given to candidate of non-Asiatic domicile?	No.
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered most important). (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum basis qualification (s) prescribed against clause (a) above is to be taken into consideration. (e) Any other qualification.	M.Sc. in the Chemistry/ Environmental Sciences (with degree in Science)/ Micro-Biology/ Biochemistry/ Biotechnology OR B.Sc. in first division with one year experience in the lab engaged in Environmental Investigation, Testing or Analysis. - Hindi or Sanskrit as one of the subject in Matric or higher education. As mentioned in Sr. No. 14 (a) above. No. No

	(f) State which of the above requirements will be strictly adhered to.	At (a) & (c) above.
	(g) Will equivalent qualification be accepted? If so, equivalents should be stated.	No, strictly as prescribed under Col. No. 14 above.
15.	1. Age-limits (if any):- (i) Lower (ii) Upper	18 years 42 years (a) In case of a person belonging to Scheduled Caste, Scheduled Tribe, Backward Class, Ex-serviceman, Physically Handicapped, the upper age limit shall be such as prescribed by the Government from time to time; and (b) In case of candidates possessing the requisite qualifications who are already in the service of Government/ Board/ Corporation, the upper age limit shall be such as prescribed by the Government from time to time.
	2. Exact date on which the age is to be determined.	The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.
	3. Whether any relaxation is admissible for: (i) Government servants. (ii) Otherwise suitable candidates.	As per Haryana Government Rules/ instructions. As per Haryana Government Rules/ instructions.
16.	(a) Nationality (please state clearly whether citizens of the India Union are eligible). (b) Domicile condition if any, prescribed in the rules applicable to the Service/post	(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; or (d) a Tibetan refugee who came over to India, before the 1 st day of January, 1962, with the intention of permanently settling in India; or (b) a person of Indian origin who has migrated to India for permanently settling as defined in Rule 4 (1) (e) of the Service Regulations Provided that a person belonging to any category to any of the categories (b), (c), (d) or (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government.
17.	Are Government servants eligible.	Yes, it fulfils eligibility criteria prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and the amendment made thereafter.
18.	(a) Are any vacancies reserved for members of scheduled caste etc. of Haryana which is not adequately represented in service. If so, how many are reserved for-	
	(i) Scheduled Caste;	--
	(ii) Scheduled Tribes;	--
	(iii) Other backward classes declared as such in the letters/ memorandum issued by Government from time to time.	--
	(iv) Special Backward Classes (SBC).	--

	(v) Economical Backward Persons in the General caste category (EBP).	—
	(b) Any vacancies reserved for Ex-serviceman.	—
	(c) Any vacancies reserved for physical handicap.	—
	(d) General category unreserved:	02
	(e) Outstanding Sports Persons (SC).	—
19.	Name of Officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil

Dated: 12-08-21

S. P. Singh
Member Secretary 12/8
Haryana State Pollution Control Board
Panchkula



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2021/ 2965

Dated: 18-8-2021

To

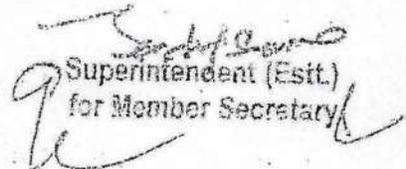
The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 10 posts of Junior Scientific Assistant.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 10 posts of Junior Scientific Assistant (SC-1, BC'B-1, EWS-1, ESM Gen-1, ESM SC-1, ESM BCA-1 and General-4) have become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format
alongwith copy of Service Regulations, 2021


Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of Junior Scientific Assistant in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Junior Scientific Assistant 10 (Ten)
2.	(a) Class & Service to which the post belongs (See Chapter XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. Yes, the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative. The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	Vacant -- -- -- Permanent
3 (B)	If the post is temporary, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	N.A. N.A. N.A. --- N.A. N.A. N.A. ---
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable, will Government servants in permanent employee be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A. ---

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	Laboratory work. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-06 (Rs. 35400/- - 112400/-) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations, 2021. No
10.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
11.	Admissibility of the Benefits of contributory Provident Fund:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time.
12.	Any special concessions, such as rent-free quarters, light, water.	No.
13.	Will any special concessions be given to candidate of non-Asiatic domicile?	No
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered most important). (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum basis qualification (s) prescribed against clause (a) above is to be taken into consideration. (e) Any other qualification (f) State which of the above requirements will be strictly adhered to. (g) Will equivalent qualification be accepted? if so, equivalents should be stated.	B.Sc. first division with Chemistry as one of the subject. - Hindi or Sanskrit as one of the subject in Matric or higher education. - No. No At (a) & (c) above. No, strictly as prescribed under Col. No. 14 above.

15.	<p>1. Age-limits (if any):- (i) Lower (ii) Upper</p>	<p>18 years 42 years (a) In case of a person belonging to Scheduled Caste, Scheduled Tribe, Backward Class, Ex-serviceman, Physically Handicapped, the upper age limit shall be such as prescribed by the Government from time to time; and (b) In case of candidates possessing the requisite qualifications who are already in the service of Government/ Board/ Corporation, the upper age limit shall be such as prescribed by the Government from time to time.</p>
	<p>2. Exact date on which the age is to be determined.</p> <p>3. Whether any relaxation is admissible for: (i) Government servants (ii) Otherwise suitable candidates.</p>	<p>The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.</p> <p>As per Haryana Government Rules/ instructions. As per Haryana Government Rules/ instructions.</p>
16.	<p>(a) Nationality (please state clearly whether citizens of the India Union are eligible).</p> <p>(b) Domicile condition if any, prescribed in the rules applicable to the Service/post</p>	<p>(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; or (c) a Tibetan refugee who came over to India, before the 1st day of January, 1962, with the intention of permanently settling in India; or (b) a person of Indian origin who has migrated to India for permanently settling as defined in Rule 4 (1) (e) of the Service Regulations. <i>Provided that a person belonging to any category to any of the categories (b), (c), (d) or (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government.</i></p>
17.	Are Government servants eligible.	Yes, it fulfils eligibility criteria prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and the amendment made thereafter.
18.	<p>(a) Are any vacancies reserved for members of scheduled caste etc. of Haryana which is not adequately represented in service. If so, how many are reserved for-</p> <p>(i) Scheduled Caste;</p> <p>(ii) Scheduled Tribes;</p> <p>(iii) Other backward classes declared as such in the letters/ memorandum issued by Government from time to time.</p> <p>(iv) Economical Weaker Section (EWS).</p> <p>(b) Any vacancies reserved for Ex-serviceman.</p> <p>(c) Any vacancies reserved for physical handicap.</p> <p>(d) General category unreserved.</p> <p>(e) Outstanding Sports Persons (SC).</p>	<p>01</p> <p>--</p> <p>BC-B - 01</p> <p>01</p> <p>03 ESM (01-SC, 01-BCA & 01 Gen.)</p> <p>--</p> <p>04</p> <p>--</p>

19.	Name of Officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil

Dated: 17-06-91

S. Lalayal
Member Secretary
Haryana State Pollution Control Board
Panchkula

8/2/23 - Yes -

Requisition Form

Department Name	Haryana State Pollution Control Board	User ID	hspcbho@gmail.com
Designation of the post	Junior Environmental Engineer	Number of posts to be filled	24
Class & service to which the post belongs	Group-C	Whether there are any published Rules for this service/post?	Yes
Provide the link for service files on Department's website or upload here (Signed and Stamped copy to be uploaded/attached)	serviceREQ-1388.pdf	Whether post is permanent or temporary?	Permanent
Job Description			
Scale of pay			
(a) For direct recruits	FPL-06 (Rs.35400-112400)	Will any special concessions be given to a candidate of non-Asiatic domicile ?	No
(b) For persons already in Government service, if Government servants are eligible	Yes		
(c) Can higher initial pay be granted for specially well-qualified candidates? if so, please specify the limit	No		
Qualification			
Academic. (If more than one qualifications are prescribed, it should be stated which is considered to be most important)	Three years Diploma in first division in Civil/ chemical/Environmental Engineering	Training	No
Hindi qualification	hindi/sanskrit upto matriculation as one of the subject	Experience (in years)	0
State clearly whether the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against clause (a) above is to be taken into consideration	No	Will equivalent qualifications be accepted? If so, equivalents should be stated	No
Any other qualifications	NO	State which of the above requirements will be strictly adhered.	HARYANA
Age-limit			
Lower (in Years)	18	Upper (in Years)	42

Exact date on which the age is to be determined

-401-

Are Government servants eligible?

Yes

Whether any relaxation is admissible for:

(i) Government servants No

(ii) Otherwise suitable candidates No

Total Vacancies and vertical/horizontal reservation as per state policy

ESP (3% of Group B, 3% of Group C and 10% of Group D) as per instruction No. 22/10/2013-1GSIII dated 30.04.2019

Category	Total	NonESMESP	ESM	ESP
GENERAL	9	8	1	
SC	5	5		
BCA	4	3	1	
BCB	3	2	1	
EWS	3	3		
Total	24			

PWD -(4% of Total Seats) The computation of 4% reservation is on the basis of total no of posts in the cadre minus existing strength of PwD (Person with Disability)	Blindness and low vision -	Deaf and hard of hearing -	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy -	autism, intellectual disability, specific learning disability and mental illness AND multiple disabilities from amongst person under all clauses including deaf-blindness in the posts identified for each disabilities -
--	----------------------------	----------------------------	--	---

Note: If the posts are not identified, no need to fill up the column of bifurcation.

Name of officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity.

Sh. Sandeep Sharma

Name of Nodal Officer

Sh. Sandeep Sharma

Phone Number of Nodal Officer

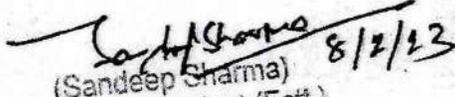
9216849317

Any other condition or qualification not covered by the above questions.

NA

Cancel

Print


(Sandeep Sharma)
Superintendent (Estt.)
HSPCB, C-II, Sec-6, PKL

8/2/23



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
E-mail: hspcbestt@gmail.com

order - 14/19/24

No. HSPCB/Estt./2021/ 2967

Dated: 18/08/2024.

To

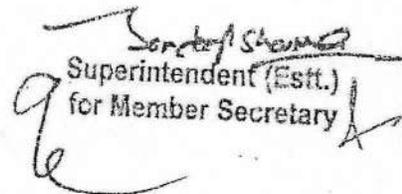
The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 02 posts of Accountant.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 02 posts of Accountant (General-02) have become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format alongwith
copy of Service Regulations, 2021


Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of Accountant in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Accountant 02 (Two)
2.	(a) Class & Service to which the post belongs (See Chapter XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. Yes, the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative: The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	Vacant -- -- -- Permanent
3 (B)	If the post is permanent, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	N.A. N.A. N.A. N.A. N.A. N.A. N.A.
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable, will Government servants in permanent employee be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Accit./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A.

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	To maintain pay bills, pay fixation, pension, imprest, balance sheet, budget, cash book etc. And other miscellaneous works related to accounts. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-06 (Rs. 35400/- - 112400/-) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations. No
10.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations.
11.	Admissibility of the Benefits of contributory Provident Fund:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme
12.	Any special concessions, such as rent-free quarters, light, water.	No
13.	Will any special concessions be given to candidate of non-Asiatic domicile?	No
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered most important). (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum basis qualification (s) prescribed against clause (a) above is to be taken into consideration. Note: if no reply is given to (ii) above, the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against (a) will only be counted by the Commission. (e) Any other qualification. (f) State which of the above requirements will be strictly adhered to. (g) Will equivalent qualification be accepted? If so, equivalents should be stated.	M.Com. second division or B.Com first division with 02 years experience in Commercial Accounting. No Hindi or Sanskrit as one of the subject in Matric or higher education Yes, as specified in Sr. No. 14 (a) above. As per provision of Recruitment Rule. No At (a) & (c) above. No, strictly as prescribed under Col. No. 14 above.

19.	Name of Officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil

Dated: 12-8-21

S. Rajpal
12/8
Member Secretary
Haryana State Pollution Control Board
Panchkula



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
E-mail: hspcbestt@gmail.com

antuni - 12/19/21

No. HSPCB/Estt./2021/ 2962

Dated: 18-8-2021

To

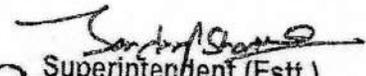
The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 01 post of Junior Scale Stenographer.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 01 post of Junior Scale Stenographer (General-01) has become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format
alongwith copy of Service Regulations, 2021


Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of Junior Scale Stenographer in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Junior Scale Stenographer 01 (One)
2.	(a) Class & Service to which the post belongs (See Chapter XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. Yes, the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative. The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	N.A. N.A. N.A. N.A. Permanent
3 (B)	If the post is temporary, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	N.A. N.A. N.A. N.A. N.A. N.A. N.A.
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable, will Government servants in permanent employee be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A.

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	Typing, dictation and other work assigned by the authority. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-04 (Rs. 25500 – 81100) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations, 2021. No
10.	Admissibility of the Benefits of:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time.
11.	Any special concessions, such as rent-free quarters, light, water.	No ---
12.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021.
13.	Will any special concessions be given to candidate of non-A. C. domicile?	No
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered as mandatory) (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum prescribed qualification (s) prescribed should or should not be taken into consideration. (e) Any other qualifications (f) State whether any relaxations will be strictly adhered to. (g) Will equivalent qualifications be accepted? If so, specify.	i. 10+2 ii. English Shorthand at a speed of 100 words per minute and transcription at a speed of 20 words per minute and Hindi Shorthand at a speed of 80 words per minute and transcription at a speed of 15 words per minute and mistakes should not exceed 4%. --- Hindi or Sanskrit as one of the subject in Matric or higher education. --- No. No At (a) & (c) above. No, strictly as prescribed under Col. No. 14 above.

15.	<p>1. Age-limits (if any):- (i) Lower (ii) Upper</p>	<p>18 years 42 years (a) In case of a person belonging to Scheduled Caste, Scheduled Tribe, Backward Class, Ex-serviceman, Physically Handicapped, the upper age limit shall be such as prescribed by the Government from time to time; and (b) In case of candidates possessing the requisite qualifications who are already in the service of Government/ Board/ Corporation, the upper age limit shall be such as prescribed by the Government from time to time.</p>
	<p>2. Exact date on which the age is to be determined.</p> <p>3. Whether any relaxation is admissible for: (i) Government servants (ii) Otherwise suitable candidates.</p>	<p>The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.</p> <p>As per Haryana Government Rules/ instructions. As per Haryana Government Rules/ instructions.</p>
16.	<p>(a) Nationality (please state clearly whether citizens of the India Union are eligible).</p> <p>(b) Domicile condition if any, prescribed in the rules applicable to the Service/post</p>	<p>(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; or (d) a Tibetan refugee who came over to India, before the 1st day of January, 1962, with the intention of permanently settling in India; or (b) a person of Indian origin who has migrated to India for permanently settling as defined in Rule 4 (1) (e) of the Service Regulations</p> <p>Provided that a person belonging to any category to any of the categories (b), (c), (d) or (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government.</p>
17.	Are Government servants eligible.	Yes, it fulfils eligibility criteria prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
18.	<p>(a) Are any vacancies reserved for members of scheduled caste etc. of Haryana which is not adequately represented in service. If so, how many are reserved for:-</p> <p>(i) Scheduled Caste;</p> <p>(ii) Scheduled Tribes;</p> <p>(iii) Other backward classes declared as such in the letters/ memorandum issued by Government from time to time.</p> <p>(iv) Economical Worker Section (EWS).</p> <p>(b) Any vacancies reserved for Ex-serviceman.</p> <p>(c) Any other vacancies reserved for physical handicap.</p>	<p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p> <p>--</p>

[Handwritten signature]

	(d) General category unreserved.	01
	(e) Outstanding Sports Persons (SC).	--
19.	Name of Officer or the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil

Dated: 17-08-21

S. Lalayall
17/8
Member Secretary
Haryana State Pollution Control Board
Panchkula



order 14/9/21

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2021/ 2963

Dated: 18-8-2021

To

The Secretary,
Haryana Staff Selection Commission,
Sector-2, Panchkula.

Sub: Requisition for the recruitment of 05 posts of Steno-Typist.

Kindly refer to the subject noted above.

In this connection, I have been directed to intimate that 05 posts of Steno-Typist (SC-1, EWS-1, ESM Gen-1 and General-2) have become vacant in Haryana State Pollution Control Board. The requisition duly filled in prescribed performa alongwith a copy of Haryana State Pollution Control Board Service Regulations, 2021 is enclosed herewith for publication & selection of suitable candidates. However, earlier requisition if any sent by this office may be considered as withdrawn.

DA/Requisition format
alongwith copy of Service Regulations, 2021

Sardar Singh
Superintendent (Estt.)
for Member Secretary

HARYANA STAFF SELECTION COMMISSION

- (1) This form should be very carefully filled, as it is strictly in accordance with the information supplied therein that the Commission will advertise the post (s).
- (2) Entries should be neatly made and any additions and alterations therein should invariably be attested by a competent authority.
- (3) The form should be signed by the Administrative Secretary to Government/ Head of the Department concerned at the end.

Requisition for the Recruitment of Candidates for Appointment to the post of **Steno-Typist** in the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

1.	(a) Designation of the post (b) Number of posts to be filled	Steno-Typist (English and Hindi both languages) 05 (Five)
2.	(a) Class & Service to which the post belongs (See Chapter XVI of the Civil Services Rules (Punjab), Volume-I, Part-I. (b) Whether there are any published Rules for this service/ post.	Board Group 'C' post. Yes, the copy of notification dated 15.01.2021 of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 is attached.
3.	Whether permanent or temporary? (if temporary, period for which it will last).	Permanent
3 (A)	If the post is permanent, please state: (a) By whom the post is held or was held & his age and qualification; (b) Whether the commission were consulted on his appointment; (c) If the answer to (b) is in the affirmative. The No. and date of reference to the Commission and of the letter's reply; (d) If the answer to (b) is in the negative, the reason for which a reference to the Commission was not made; and (e) The nature of the vacancy and how it has arisen.	-- -- -- -- Permanent
3 (B)	If the post is temporary, please state: (a) When it was sanctioned; (b) The period for which it has been sanctioned; (c) Irrespective of the period of sanction how long it is expected to last and whether it is expected to be retained on a permanent base eventually; (d) By whom the post is held or was last held, and his age and qualification; (e) Whether the Commission were consulted on his appointment and/or filling of the post; (f) If the answer to (e) is in the affirmative, the number and date of the reference to the Commission and of the letter's reply; and (g) If the answer to (e) is in the negative; the reasons for which a reference to the Commission was not made.	-- -- -- -- -- -- --
4.	(a) Whether pensionable or non-pensionable. (b) If non-pensionable, will Government servants in permanent employee be permitted to retain their pensionary status?	Covered under New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Aocct./HBPE (FD) dated 18.03.2009 and amended from time to time. N.A.

5.	Period of Probation, if any:- (a) For candidates already in Government service. (b) For direct recruits.	Two years Two years
6.	Can the appointment be terminated by notice? If so, on what condition?	Yes, as per Haryana State Pollution Control Board (Group A, B, C & D) Employees Service Regulations, 2021 and the amendments made from time to time.
7.	(a) Duties (b) Place or places in which the officer (s) will be required to serve.	Typing Dictation and other work assigned by the authorities. Anywhere in Haryana or Outside Haryana, if required.
8.	When will selected candidate (S) be required to join?	Immediately.
9.	Scale of Pay: (a) For Direct Recruitment (b) For persons already in Government service, if Government servants are eligible. (c) Can higher initial pay be granted for specially well-qualified candidates if so, please specify the limit.	FPL-02 (Rs. 19900 – 63200+100 S.P.) Yes, if he fulfill eligibility conditions as per HSPCB (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time. No
10.	Prospectus of promotion to higher posts or to higher time scales of pay, if it is desired to state them.	As prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
11.	Admissibility of the Benefits of contributory Provident Fund:- (a) General Provident Fund (b) Contributory Provident Fund	N.A. As per New Pension Scheme (NPS) issued by the Government of Haryana vide Notification No. 1/1/2004-1/Pension dated 18.08.2008 and vide letter No. 30/3/2009/Acctt./HBPE (FD) dated 18.03.2009 and amended from time to time.
12.	Any special concessions, such as rent-free quarters, light, water.	No
13.	Will any special concessions be given to candidate of non-Asiatic domicile?	No
14.	Qualification required:- (a) Academic (if more than one qualifications are prescribed, it should be stated which is considered most important). (b) Training (c) Hindi/Sanskrit qualifications (d) (i) Experience (ii) State clearly whether the experience gained by the candidate after acquiring the minimum basis qualification (s) prescribed against clause (a) above is to be taken into consideration.	i. 10+2 ii. English Shorthand at a speed of 80 words per minute and transcription at a speed of 15 words per minute and mistakes should not exceed 8% and Hindi Shorthand at a speed of 64 words per minute and transcription at a speed of 11 words per minute and mistakes should not exceed 8%. No Hindi or Sanskrit as one of the subject in Matric or higher education. No

	(e) Any other qualification.	No
	(f) State which of the above requirements will be strictly adhered to.	At (a) & (c) above.
	(g) Will equivalent qualification be accepted? If so, equivalents should be stated.	No, strictly as prescribed under Col. No. 14 above.
15.	1. Age-limits (if any):- (i) Lower (ii) Upper	18 years 42 years (a) In case of a person belonging to Scheduled Caste, Scheduled Tribe, Backward Class, Ex-serviceman, Physically Handicapped, the upper age limit shall be such as prescribed by the Government from time to time; and (b) In case of candidates possessing the requisite qualifications who are already in the service of Government/ Board/ Corporation, the upper age limit shall be such as prescribed by the Government from time to time.
	2. Exact date on which the age is to be determined.	The age shall be determined on or before the first day of the month next preceding the last date of submission of application to the Commission.
	3. Whether any relaxation is admissible for: (i) Government servants (ii) Otherwise suitable candidates.	As per Haryana Government Rules/ instructions. As per Haryana Government Rules/ instructions.
16.	(a) Nationality (please state clearly whether citizens of the India Union are eligible). (b) Domicile condition if any, prescribed in the rules applicable to the Service/post	(a) a citizen of India; or (b) a subject of Nepal; or (c) a subject of Bhutan; or (d) a Tibetan refugee who came over to India, before the 1 st day of January, 1962, with the intention of permanently settling in India; or (b) a person of Indian origin who has migrated to India for permanently settling as defined in Rule 4 (1) (e) of the Service Regulations -Provided that a person belonging to any category to any of the categories (b), (c), (d) or (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government.
17.	Are Government servants eligible.	Yes, it fulfils eligibility criteria prescribed under Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021 and as amended from time to time.
18.	(a) Are any vacancies reserved for members of scheduled caste etc. of Haryana which is not adequately represented in service. If so, how many are reserved for-	
	(i) Scheduled Caste;	01
	(ii) Scheduled Tribes;	--
	(iii) Other backward classes declared as such in the letters/ memorandum issued by Government from time to time.	--

	(iv) Economical Weaker Section (EWS).	01
	(b) Any vacancies reserved for Ex-serviceman.	01 (ESM General)
	(c) Any vacancies reserved for physical handicap.	--
	(d) General category unreserved.	02
	(e) Outstanding Sports Persons (SC).	--
19.	Name of Officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Note- This suggestion is to be made only in case of recruitment to technical services or technical posts.	Member Secretary, Haryana State Pollution Control Board, C-11, Sec-6, Panchkula or his representative.
20.	Any other condition or qualifications not covered by the above questions.	Nil

Dated: 17-08-21

S. Jaiswal
17/8
Member Secretary
Haryana State Pollution Control Board
Panchkula

6/1/2023

Requisition Form

Department Name	Haryana State Pollution Control Board	User ID	hspcbho@gmail.com
Designation of the post	Clerk	Number of posts to be filled	27
Class & service to which the post belongs	Group-C	Whether there are any published Rules for this service/post?	Yes
 The link for service rules on Department's website or upload here (Signed and Stamped copy to be uploaded/attached)	serviceREQ-427.pdf	Whether post is permanent or temporary?	Permanent
Job Description			
Scale of pay			
(a) For direct recruits	FPL-2 (Rs. 19900-63200)	Will any special concessions be given to a candidate of non-Asiatic domicile ?	No
(b) For persons already in Government service, if Government servants are eligible	Yes		
(c) Can higher initial pay be granted for specially well-qualified candidates? if so, please specify the limit	No		
Qualification			
 Academic (If more than one qualifications are prescribed, it should be stated which is considered to be most important)	10+2	Training	no
Hindi qualification	hindi/sanskrit upto matriculation as one of the subject	Experience (in years)	0
State clearly whether the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against clause (a) above is to be taken into consideration	No	Will equivalent qualifications be accepted? If so, equivalents should be stated	no
Any other qualifications	No	State which of the above requirements will be strictly adhered.	as per above qualification
Age-limit			
Lower (in Years)	18	Upper (in Years)	42

Exact date on which the age is to be determined

Are Government servants eligible? Yes

Whether any relaxation is admissible for:

(i) Government servants No

(ii) Otherwise suitable candidates No

Total Vacancies and vertical/horizontal reservation as per state policy

ESP (3% of Group B, 3% of Group C and 10% of Group D) as per instruction No. 22/10/2013-1GSIII dated 30.04.2019

Category	Total	NonESMESP	ESM	ESP
GENERAL	11	9	2	
SC	7	6	1	
BCA	4	3	1	
BCB	3	3		
EWS	2	2		
Total	27			

PWD -(4% of Total Seats) The computation of 4% reservation is on the basis of total no of posts in the cadre minus existing strength of PwD (Person with Disability)

Blindness and low vision -

Deaf and hard of hearing -

locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy - 1

autism, intellectual disability, specific learning disability and mental illness AND multiple disabilities from amongst person under all clauses including deaf-blindness in the posts identified for each disabilities -

Note: If the posts are not identified, no need to fill up the column of bifurcation.

locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy

One Leg (OL) -	One Arm (OA) -	Both Arms (BA)	Both Hands (BH) -	Muscular Weakness (MW) -
One Arm One Leg (OAL) -	Both Legs and Arms (BLA) -	Both Legs One Arm (BLOA) -	Cerebral palsy -	leprosy cured -
dwarfism -	acid attack victims -	muscular dystrophy -	others - 1	

Name of officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity.

Sandeep Sharma

Name of Nodal Officer

SANDEEP SHARMA,
SUPERINTENDENT

Phone Number of Nodal Officer

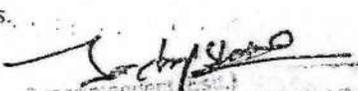
9216849317

Any other condition or qualification not covered by the above questions.

No

Cancel

Print


Superintendent (Asst.)
Haryana State Pollution Control Board
C-41, Sector-6, Panchsukla



HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR 6, PANCHKULA

E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2023/413

Dated: 03/02/2023

To

The Director,
Transport Department,
Haryana.

Sub: Requisition to fill up nine posts of Driver.

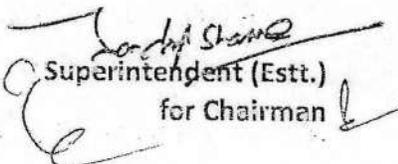
Kindly refer to the subject noted above.

In this connection, it is intimated that this office had sent requisition to fill up nine posts of driver to the Haryana Staff Selection Commission but the same has been received back with the remarks that "contact the Director, Transport Department as per Govt. instruction No. 01/01/2021-1GS-II dated 4th March, 2021 regarding filling up the posts of Driver".

You are, therefore, requested to recommend/send the names of nine number Drivers (General category: 05, SC: 01, BCA-01, BCB (ESM):01 and EWS:01), who fulfill the eligibility criteria of Haryana State Pollution Control Board (Group A, B, C & D) Service Regulations, 2021 (Copy enclosed).

It is also requested that the service record of all drivers may also be supplied/send.

- DA/i. Copy of requisition
ii. Copy of Service Regulations


Superintendent (Estt.)
for Chairman

NP
14

HARYANA GOVERNMENT
ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT

Notification

The 15th January, 2021

No. 2/1/2008-LEnv. In exercise of the powers conferred by sub-section (3) and (3A) of section 12 of the Water (Prevention and Control of Pollution) Act, 1974 (Act No. 6 of 1974), and Sub-Section-(4) of Section-14 of Air (Prevention and Control of Pollution) Act, 1981, the Haryana State Pollution Control Board, with the approval of the State Government hereby makes the following regulations governing the recruitment and conditions of service of persons appointed to the Haryana State Pollution Control Board (Group A, B, C and D) Service, namely:-

PART-I GENERAL	
Short Title and Commencement	<p>1. (i) These regulations may be called the Haryana State Pollution Control Board (Group A, B, C and D) Service Regulations, 2021.</p> <p>(ii) They shall come into force on the date of their publication in the Official Gazette.</p>
Definitions	<p>2. In these regulations, unless the context otherwise requires:-</p> <p>(a) "Board" means the Haryana State Pollution Control Board constituted under the Water (Prevention and Control of Pollution) Act, 1974 (Act No. 6 of 1974) and Sub-Section-(4) of Section-14 of Air (Prevention and Control of Pollution) Act, 1981;</p> <p>(b) "Chairman" means the Chairman of the Board;</p> <p>(c) "Member Secretary" means the Member Secretary of the Board.</p> <p>(d) "Commission" means the Haryana Public Service Commission or the Haryana Staff Service Selection Commission, as the case may be;</p> <p>(e) "Cooling period" means the period of two years which a Government employee or employee of Central Pollution Control Board has to work in lending department or Central Pollution Control Board after his return from deputation in Haryana Pollution Control Board;</p> <p>(f) "Deputation" means appointment of an employee of Government of Haryana or Central Pollution Control Board in Haryana State Pollution Control Board for a limited period with specific terms and conditions;</p> <p>(g) "Direct recruitment" means an appointment made, otherwise than by promotion from within the Service or, by transfer of an officer/official already in the service of the Government of India or any State Government;</p> <p>(h) "Government" means the Haryana Government in the Administrative Department;</p> <p>(i) "Institution" means:-</p> <p>(i) any institution established by law in force in the State of Haryana; or</p> <p>(ii) any other institution recognized by the Government for the purpose of these regulations;</p> <p>(j) "Recognized University" means,-</p> <p>(i) any University/ Institute incorporated by law in India;</p> <p>(ii) any other University/ Institute which is declared by the Government to be recognized university for the purpose of these regulations;</p> <p>(k) "Reputed Institute"- means Government, Semi Government or Public Sector Undertaking.</p> <p>(l) "Administrative Secretary" means the Additional Chief Secretary or Principal Secretary to Government of Haryana, Environment and Climate Change Department;</p> <p>(m) "Service" means the Haryana State Pollution Control Board (Group A, B, C and D) Service.</p>

82

PART-I]

HARYANA GOVT. GAZ., JAN. 19, 2021 (PAUS. 19, 1942 SAKA)

105

Sr. No.	Designation of posts	Academic qualifications and experience, if any, for direct recruitment	Academic qualifications and experience, if any, for appointment other than by direct recruitment
1	2	3	4
25.	Junior Scientific Assistant	B. Sc. first division with Chemistry as one of the subjects.	By Deputation B. Sc. in 1 st division with Chemistry as one of the subjects.
26.	Assistant	—	By Promotion Five years' experience as Clerk/Stenotypist/Accounts Clerk in the Board. By Deputation Five years' experience as Clerk.
27	Accountant	M. Com. Second Division OR B. Com. First Division with Two years experience in Commercial Accounting.	By Promotion B. Com. with Three years experience in the Board as Accounts Clerk/Clerk. By Deputation M. Com. second division or B. Com. first division with Two years experience in the Commercial Accounting in Government.
28	Senior Scale Stenographer	—	By Promotion Three years service in the Board as Junior Scale Stenographer with English Shorthand at a speed of 100 words per minute and transcription at a speed of 20 words per minute and mistakes should not exceed 4% and Hindi Shorthand at a speed of 80 words per minute and transcription at a speed of Fifteen words per minute and mistakes should not exceed 4%. By Deputation (i) Graduate in any discipline from a recognized university. (ii) English Shorthand at a speed of 100 words per minute and transcription at a speed of 20 words per minute and mistakes should not exceed 4% and Hindi Shorthand at a speed of 80 words per minute and transcription at a speed of fifteen words per minute and mistakes should not exceed 4%. (iii) Should pass State Eligibility Test in Computer Application as per instructions issued by Chief Secretary to Govt. of Haryana vide letter No. 42/164/2008-3GS-II dated 11.10.2013 and amended from time to time.
29.	Driver	Matric having driving license of light transport vehicle/heavy transport vehicle with Five years' experience.	By Deputation Matric having Driving License of light transport vehicle/heavy transport vehicle with Five years' experience.

83

72

Department /

Welcome,
hspcbho@gm...

View Requisition Form For REQ-1289

Requisition has been submitted successfully!!

Designation of the post	Driver	Number of posts to be filled	9
Class & service to which the [redacted] belongs	Group-C	Whether there are any published Rules for this service/post?	Yes
Provide the link for service rules on Department's website or upload here (Signed and Stamped copy to be uploaded/attached)	serviceREQ-1289.pdf	Whether post is permanent or temporary?	Permanent
Job Description			
Scale of pay			
(a) For direct recruits	FPL-4(Rs-25500-81100)	Will any special concessions be given to a candidate of non-Asiatic domicile?	No
(b) For persons already in Government service, if Government servants are eligible	yes		
[redacted] higher initial pay be granted for specially well-qualified candidates? if so, please specify the limit	No		
Qualification			
Academic. (If more than one qualifications are prescribed, it should be stated which is considered to be most important)	Matric	Training	No
Hindi qualification	hindi/sanskrit upto matriculation as one of the subject	Experience (in years and months)	5 years 0 months
State clearly whether the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against clause (a) above is to be taken into consideration	No	Will equivalent qualifications be accepted? If so, equivalents should be stated	No
Any other qualifications	No	State which of the above requirements will be strictly adhered.	as per above qualification:
Age-limit			
Lower (in Years)	18	Upper (in Years)	42

Exact date on which the age is to be determined

84

Are Government servants eligible? Yes

93 Whether any relaxation is admissible for:

(i) Government servants No

(ii) Otherwise suitable candidates No

Total Vacancies and vertical/horizontal reservation as per state policy

ESP (3% of Group B, 3% of Group C and 10% of Group D) as per instruction No. 22/10/2013-1GS/III dated 30.04.2019

Category	Total	NonESMESP	ESM	ESP
GENERAL	5	5		
SC	1	1		
BCA	1	1		
BCB	1		1	
EWS	1	1		
Total	9			

PWD -(4% of Total Seats) The computation of 4% reservation is on the basis of total no of posts in the cadre minus existing strength of PwD (Person with Disability)

Blindness and low vision -

Deaf and hard of hearing -

locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy -

autism, intellectual disability, specific learning disability and mental illness AND multiple disabilities from amongst person under all clauses including deaf-blindness in the posts identified for each disabilities -

Note: If the posts are not identified, no need to fill up the column of bifurcation.

Name of officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity.

Sh. Sandeep Sharma

Name of Nodal Officer

Sh. Sandeep Sharma
Supdt.

Phone Number of Nodal Officer

9216849317

Any other condition or qualification not covered by the above questions.

No

Signed and Stamped Form PDF formRFQ-1289.pdf

HKCL Application  (<https://twitter.com/HKCLHaryana>)  (<https://www.facebook.com/hkcl.india>)

 (<https://www.youtube.com/channel/UCFz24fAzovjgI8XpS3pSIXA/videos>)

 (<https://www.linkedin.com/company/13452035/>)

6/1/2023

Requisition Form

Department Name	Haryana State Pollution Control Board	User ID	hspcbho@gmail.com
Designation of the post	Peon	Number of posts to be filled	8
Class & service to which the post belongs	Group-D	Whether there are any published Rules for this service/post?	Yes
Please provide the link for service rules on Department's website or upload here (Signed and Stamped copy to be uploaded/attached)	serviceREQ-1504.pdf	Whether post is permanent or temporary?	Permanent
Job Description			
Scale of pay			
(a) For direct recruits	DL (RS. 16900-53500)	Will any special concessions be given to a candidate of non-Asiatic domicile ?	No
(b) For persons already in Government service, if Government servants are eligible	Yes		
(c) Can initial pay be fixed for specially well-qualified candidates? if so, please specify the limit	No		
Qualification			
Academic. (If more than one qualifications are prescribed, it should be stated which is considered to be most important)	Matriculation from recognized Board	Training	No
Hindi qualification	hindi/sanskrit upto matriculation as one of the subject	Experience (in years)	0
State clearly whether the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against clause (a) above is to be taken into consideration	No	Will equivalent qualifications be accepted? If so, equivalents should be stated	No
Any other qualifications	NO	State which of the above requirements will be strictly adhered.	As per above Qualification

Age-limit

Lower (in Years) 18 Upper (in Years) 42
 Exact date on which the age is to be determined Are Government servants eligible? Yes

Whether any relaxation is admissible for:

(i) Government servants No (ii) Otherwise suitable candidates No

Total Vacancies and vertical/horizontal reservation as per state policy

ESP (3% of Group B, 3% of Group C and 10% of Group D) as per instruction No. 22/10/2013-1GS/III dated 30.04.2019

Category	Total	NonESMESP	ESM	ESP
GENERAL	6	6		
SC	1			1
BCA	0			
BCB	1		1	
EWS	0			
Total	8			
PWD -(4% of Total Seats) The computation of 4% reservation is on the basis of total no of posts in the cadre minus existing strength of PwD (Person with Disability)	Blindness and low vision -	Deaf and hard of hearing -	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy - 1	autism, intellectual disability, specific learning disability and mental illness AND multiple disabilities from amongst person under all clauses including deaf-blindness in the posts reserved for each disabilities -

Note: If the posts are not identified, no need to fill up the column of bifurcation.

locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy

One Leg (OL) -	One Arm (OA) -	Both Arms (BA) -	Both Hands (BH) -	Muscular Weakness (MW) -
One Arm One Leg (OAL) -	Both Legs and Arms (BLA) -	Both Legs One Arm (BLOA) -	Cerebral palsy -	leprosy cured -
dwarfism -	acid attack victims -	muscular dystrophy - 1	others -	

Name of officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity. Sh. Sandeep Sharma Name of Nodal Officer Sh. Sandeep Sharma

6/1/2023

Requisition Form

Department Name	Haryana State Pollution Control Board	User ID	hspcbho@gmail.com
Designation of the post	Field Worker	Number of posts to be filled	6
Class & service to which the post belongs	Group-D	Whether there are any published Rules for this service/post?	Yes
Provide the link for service rules on Department's website or upload here (signed and Stamped copy to be uploaded/attached)	serviceREQ-1513.pdf	Whether post is permanent or temporary?	Permanent
Job Description			
Scale of pay			
(a) For direct recruits	DL (RS. 16900-53500)	Will any special concessions be given to a candidate of non-Asiatic domicile ?	No
(b) For persons already in Government service, if Government servants are eligible	Yes		
(c) Can higher initial pay be granted for specially well-qualified candidates? if so, please specify the limit	No		
Qualification			
Medium. (If more than one qualifications are prescribed, it should be stated which is considered to be most important)	Matriculation from recognized Board	Training	No
Hindi qualification	hindi/sanskrit upto matriculation as one of the subject	Experience (in years)	0
State clearly whether the experience gained by a candidate after acquiring the minimum basic qualification (s) prescribed against clause (a) above is to be taken into consideration	No	Will equivalent qualifications be accepted? If so, equivalents should be stated	No
Any other qualifications	NO	State which of the above requirements will be strictly adhered.	As per above Qualification
Age-limit			
Lower (in Years)	18	Upper (in Years)	42

Exact date on which the age is to be determined

Are Government servants eligible? Yes

Whether any relaxation is admissible for:

(i) Government servants No

(ii) Otherwise suitable candidates No

Total Vacancies and vertical/horizontal reservation as per state policy

ESP (3% of Group B, 3% of Group C and 10% of Group D) as per Instruction No. 22/10/2013-1GSIII dated 30.04.2019

Category	Total	NonESMESP	ESM	ESP
GENERAL	4	4		
SC	1	1		
BCA	0			
BCB	0			
EWS	1	1		
Total	6			
PWD -(4% of Total Seats) The computation of 4% reservation is on the basis of total no of posts in the cadre minus existing strength of PWD (Person with Disability)	Blindness and low vision -	Deaf and hard of hearing -	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy -	autism, intellectual disability, specific learning disability and mental illness AND multiple disabilities from amongst person under all clauses including deaf-blindness in the posts identified for each disabilities -

Note: If the posts are not identified, no need to fill up the column of bifurcation.

Name of officer of the Department whom Government would like the Commission to invite to be present to assist them in an advisory capacity.

Sh. Sandeep Sharma

Name of Nodal Officer

Sh. Sandeep Sharma

Phone Number of Nodal Officer

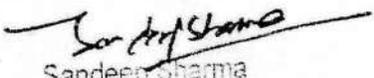
9216849317

Any other condition or qualification not covered by the above questions.

NA

Cancel

Print


Sandeep Sharma
Superintendent
(Establishment)



No. HSPCB/Estt./2021/ 1405-1484

Dated: 06.04.2021

To

All Head of the Departments in Haryana State.

Sub: Filling up the post of Assistant Environmental Engineer on deputation basis in Head Office and various Regional Offices of Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

In this connection, it is intimated that the Haryana State Pollution Board intends to fill up 26 posts of Assistant Environmental Engineers on deputation from other Departments of Haryana.

The prescribed eligibility criteria, terms & conditions and requisite application form are enclosed herewith as **Annexure- I** and **Annexure- II** respectively.

It is requested to circulate the posts among the officers of your organization who fulfils the eligibility criteria and other conditions mentioned in Annexure-I, so that they may apply for the post of Assistant Environmental Engineer on the prescribed performa latest by **07th May, 2021** for consideration. No application received after due date will be entertained.

The prescribed eligibility criteria, terms & conditions and application form is also available on the website of the Haryana State Pollution Control Board i.e. www.hspcb.gov.in.

DA/As above

Endst. No. HSPCB/Estt./2021/ 1485

Sardar Shama
Superintendent (Estt.)
o/c for Chairperson HC
Dated: 06.04.2021 6/4/21

A copy of the above is forwarded to the Additional Chief Secretary to Government Haryana, Environment & Climate Change Department w.r.t. their Memo No.2/1/2008-1Env dated 12.02.2021.

Endst. No. HSPCB/Estt./2021/ 1486-1488

Sardar Shama
Superintendent (Estt.)
o/c for Chairperson HC
Dated: 06.04.2021 6/4/21

A copy of the above is forwarded to the following for information and further necessary action:

1. Senior Environmental Engineer(IT), Haryana State Pollution Control Board with a request to upload the Vacancy Circular alongwith the Annexures on the website of the Board.
2. PS to Chairperson and PA to MS for the information of the officers.

Sardar Shama
Superintendent (Estt.)
o/c for Chairperson HC
Dated: 06.04.2021 6/4/21

**Haryana State Pollution Control Board,
C-11, Sector-6, Panchkula**

VACANCY CIRCULAR

Subject: Filling up the posts of Assistant Environmental Engineers on deputation basis in Head Office and various Regional Offices of Haryana State Pollution Control Board.

Haryana State Pollution Control Board intends to fill-up the posts of Assistant Environmental Engineer by deputation (short term contract) amongst the Officers of the State Government Departments:-

Name of Post	Number of Posts	Pay Scale	Eligibility
Assistant Environmental Engineer	26	Level 9 Rs. 53100-167800	Bachelor in Engineering in First Division in Civil/Chemical/Environmental Engineering from recognized university/institute working on equivalent post in any department of State Government

Note:

- (1) The selected officers will be on deputation for a period of one year initially which can be curtailed or extended further, depending upon the requirement, and with the consent of the officer and approval of the lending department. The usual deputation terms will apply.
- (2) All Departments of Government of Haryana are requested to circulate the above posts among the officers, working with them.
- (3) The eligible and suitable candidates may apply through their parent department. Their application must reach in the office of HSPCB, C-11, Sector-6, Panchkula by **07th May, 2021**. Applications sent directly will not be entertained.
- (4) The applications in **prescribed proforma** of eligible and interested officers, alongwith a certificate to the effect that they are clear from Vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years, be forward to the Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula by **07th May, 2021**.
- (5) There will be a cooling period of two years. A Government employee has to work in lending department after his return from deputation in Haryana State Pollution Control Board.



**Application for the post of ASSISTANT ENVIRONMENTAL ENGINEER on deputation basis
in Haryana State Pollution Control Board, C-11, Sector-6, Panchkula**

1. Name of Applicant: _____
(in capital Letters)
2. Postal/Permanent Address: _____
(in capital Letters)
3. Date of Birth (dd/mm/yy): _____
4. Email ID: _____
5. Contact No: _____ (Mobile) _____ (Land Line)
6. Holding Present Post: _____
(alongwith date of holding present post)
7. Name of Parent Organization: _____
8. _____
9. Pay Scale: _____
(details of total emoluments drawn per month) _____
10. Qualifications:

Self attested
photograph
should be
attached

SN	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					

11. Experience (Details of experience in chronological order)

SN	Office/Institution / Organization	Post(s) Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						

*Please attach separate sheet for each office/institution/organization clearly indicating achievements, if any.

a

12. Whether the present employment is under State Government Department/Board/ Corporation (please tick).

13. Grading of ACRs of last 5 years: _____
(Financial Year Wise) _____

14. Details of disciplinary action /vigilance enquiry conducted against the officer in the last 05 years and the final action taken in the matter _____

Signature of Applicant

Certificate by employer

Certified that the above particulars have been verified and found to be correct. The integrity of the official is beyond doubt and that no vigilance case is pending /contemplated against the official.

Signature of Authorised Person
Under his seal & date



1103403/2021/Estt.Br



**HARYANA STATE POLLUTION CONTROL BOARD,
C-11, SECTOR-6, PANCHKULA,
E-Mail: hspcbestt@gmail.com
Website: www.hspcb.gov.in**

No. HSPCB/Estt./2021/3120-3200

Dated: 06.09.2021

To

All Head of the Departments in Haryana State

Sub: Filling up the post of Assistant Environmental Engineer on deputation basis in Head Office and various Regional Offices of Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

In this connection, it is intimated that the Haryana State Pollution Control Board intends to fill up **22 posts of Assistant Environmental Engineers** on deputation from other Departments of Haryana Government.

The prescribed eligibility criteria, terms & conditions and requisite application form are enclosed herewith as **Annexure- I** and **Annexure- II** respectively.

It is requested to circulate the posts among the officers of your Department who fulfill the eligibility criteria and other conditions mentioned in **Annexure-I**, so that they may apply for the post of Assistant Environmental Engineer on the prescribed proforma latest by **05.10.2021** for consideration. No application received after due date will be entertained.

The prescribed eligibility criteria, terms & conditions and application form is also available on the website of the Haryana State Pollution Control Board i.e. **www.hspcb.gov.in**.

DA/As above

SANDEEP
SHARMA

**Superintendent (Estt.)
for Chairperson**

Dated: 06.09.2021

Endst. No. HSPCB/Estt./2021/3201

A copy of the above is forwarded to the Additional Chief Secretary to Government Haryana, Environment & Climate Change Department for information.

SANDEEP
SHARMA

**Superintendent (Estt.)
for Chairperson**

Dated: 06.09.2021

Endst. No. HSPCB/Estt./2021/3202-3204

A copy of the above is forwarded to the following for information and further necessary action:

1. Senior Environmental Engineer(IT), Haryana State Pollution Control Board with a request to upload the Vacancy Circular alongwith the Annexure on the website of the Board.
2. PS to Chairperson and PA to MS for the information of the officers.

SANDEEP
SHARMA

**Superintendent (Estt.)
for Chairperson**

Haryana State Pollution Control Board, C-11, Sector-6, Panchkula

VACANCY CIRCULAR

Subject: Filling up the posts of Assistant Environmental Engineers on deputation basis in Head Office and various Regional Offices of Haryana State Pollution Control Board.

Haryana State Pollution Control Board intends to fill-up the posts of Assistant Environmental Engineer by deputation (short term contract) amongst the Officers of the State Government Departments:-

Name of Post	Number of Posts	Pay Scale	Eligibility
Assistant Environmental Engineer	22	FPL- 9 Rs. 53100-167800 (PB-2- 9300-34800 + 5400 GP)	Bachelor in Engineering in First Division in Civil/ Chemical/ Environmental Engineering from recognized university/institute working on equivalent post in any Department of State Government

Note:

- (1) The selected officers will be on deputation for a period of **one year** initially which can be curtailed or extended further, depending upon the requirement, and with the consent of the officer and approval of the lending department. The usual deputation terms will apply.
- (2) All Departments of Government of Haryana are requested to circulate the above posts among the officers, working with them.
- (3) The eligible and suitable candidates may apply through their parent department. Their application must reach in the office of HSPCB, C-11, Sector-6, Panchkula by **05.10.2021**. Applications sent directly will not be entertained.
- (4) The applications in **prescribed proforma** of eligible and interested officers, alongwith a certificate to the effect that they are clear from Vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 5 years and attested photocopies of their ACRs/APARs for the last 3 years, be forward to the Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula by **05.10.2021**.
- (5) There will be a cooling period of two years. A Government employee has to work in lending department after his return from deputation in Haryana State Pollution Control Board.
- (6) Officers against whom any disciplinary proceedings or vigilance enquiry is pending shall not be eligible, they need not to apply.

**SANDEEP
SHARMA**

Digitized by SANDEEP SHARMA
25/10/2021 11:00:00 AM
Haryana State Pollution Control Board
C-11, Sector-6, Panchkula
Haryana
Member Secretary
Haryana State Pollution Control Board
C-11, Sector-6, Panchkula
Haryana
Date: 2021/10/11 11:00:00 AM

Annexure-II**Application for the post of ASSISTANT ENVIRONMENTAL ENGINEER on deputation basis in Haryana State Pollution Control Board, C-11, Sector-6, Panchkula**

1. Name of Applicant: _____
(in capital Letters)
2. Postal/Permanent Address: _____
(in capital Letters) _____
3. Date of Birth (DD/MM/YYYY): _____
4. Email ID: _____
5. Contact No: _____ (Mobile) _____ (Land Line)
6. Holding Present Post: _____
(alongwith date of holding present post)
7. Name of Parent Organization: _____
8. Pay Scale: _____
(details of total emoluments drawn per month)
9. Qualifications:

Self attested
photograph
should be
attached

Sr. No.	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					

10. Experience (Details of experience in chronological order)

Sr. No.	Office/Institution/ Organization	Post(s) Held	Dates		Pay in PB+ Grade basic Pay/ in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						

*Please attach separate sheet for each office/institution/organization clearly indicating achievements, if any.

**SANDEEP
SHARMA**

Digitally signed by SANDEEP SHARMA
DN: cn=SANDEEP SHARMA, o=Haryana State Pollution Control Board, email=sandeep.sharma@hspcb.org, c=IN
Date: 2021.09.01 12:46:57 +05'30'

R-5/6



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA.
E-mail: hspcbestt@gmail.com

Rev.
18/4

JP/Blaney

No. HSPCB/Estt./2022/ 2188 - 2260 Dated: 18-04-2022

To

1. All Head of the Departments of Government of Haryana.
2. Central Pollution Control Board (CPCB), Delhi.

Sub: Filling up the Scientific Cadre posts on deputation basis in Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

1. The Haryana State Pollution Board intends to fill up following Scientific Cadre posts on deputation from the persons already in the service of the Haryana State Government/CPCB as per the Qualifications and Experience prescribed below:-

SN	Name of the post	Number of Posts	Pay Scale of the post	Qualification and Experience
1.	Scientist 'C'	10	Level-11 Rs. 67700-191000	Ph.D in Chemistry/ Environmental Science (with degree in Science)/ Microbiology/ Biochemistry/ with Seven years' experience in the Central Pollution Control Board or any equivalent post in Government. OR M.Sc. in Chemistry/ Environmental Science/ Microbiology/ Biochemistry/ Bio Technology/ Degree in Chemical Engineering in first division with atleast Nine years' service in the Central Pollution Control Board or in Government.
2.	Scientist 'B'	25	Level-9 Rs. 53100-167800	M. Sc. in first division in Chemistry/ Environmental Sciences (with degree in Science) / Botany / Micro-Biology / Bio-Chemistry or degree in Chemical Engineering.
3.	Senior Scientific Assistant	7	Level-6 Rs. 35400-112400	M.Sc. in the Chemistry/ Environmental Sciences (with degree in Science)/ Micro-Biology/ Biochemistry/ Biotechnology Or B. Sc. in first division with one year experience in the lab engaged in Environmental Investigation, Testing or Analysis.
4.	Junior Scientific Assistant	10	Level-6 Rs. 35400-112400	B. Sc. in 1st division with Chemistry as one of the subjects.

2. Applications of only such officials/candidates will be considered which are routed through proper channel and are accompanied with (i) Bio Data in the Performa at Annexure-I, (ii) Attested copies of ACRs of the last five years and (iii) Certificate to the effect that they are clear from vigilance/disciplinary angle, integrity certificate and a statement showing major/minor penalties imposed in last 10 years, if any.

3. The last date for submission of applications shall be 20th May, 2022. No application received after the due date shall be entertained. Incomplete applications or applications received without ACRs will not be accepted.

4. Initially, the term of deputation shall be one year from the date of joining, extendable for three years subject to performance of the officer which may be curtailed at any time by the competent authority without assigning any reason or opportunity. The other terms and conditions of the persons appointed on deputation shall be governed by the Haryana State Pollution Control Board Employees Service Regulations, 2021 and the other rules/instructions issued by the Government from time to time.

5. It is requested to circulate the above requisition to all eligible persons for their information.

Kindly forward the applications of the suitable and eligible persons for appointment on deputation in Haryana State Pollution Control Board.

SANDEEP SHARMA
Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:49:22 +05'30'
Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/ 2261-2262 Dated: 18-04-2022

A copy of the above is forwarded to the following for information and further necessary action:-

1. PS to Chairman and PA to MS for the information to the officers.

SANDEEP SHARMA
Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:49:38 +05'30'
Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/2610

Dated: 28.04.2022

A copy of above is forwarded to Sr. EE IT Cell with the request to upload the same on the website of the Board.


Superintendent (Estt.)
for HSPCB, Pki

Application for appointment in Haryana State Pollution Control Board on deputation

1. Post for which applying _____
2. Name (in Block Letters): _____
3. Address for correspondence:
with telephone/mobile no.
and email _____
4. Present Designation _____
5. Name of the present
Organization where working
Alongwith full address _____
6. Date of Birth (dd/mm/yy) _____
7. Scale of pay of the post presently
Held and basic pay drawn _____
8. Educational Qualifications:

Sr. No.	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					
5.					

9. Experience (Details of experience in chronological order)

Sr. No.	Office/Institution/ Organization	Post[s] Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						
4.						
5.						

Signature of Applicant

Certificate

(from the employer)

1. Certified that the particulars furnished by Sh./Smt. _____ have been verified from his/her office record and found correct.
2. No vigilance case is either pending or contemplated against Sh./Smt. _____ His/her integrity is certified.

Signature of Head of Office/ Department
With stamp



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA.
E-mail: hspcbestt@gmail.com

188
28/4
JP / Shariya

No. HSPCB/Estt./2022/ 2027-2100

Dated: 18-04-2022

To

All Head of the Departments, Government of Haryana

Sub: Filling up the Engineering Cadre posts on deputation basis in Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

1. The Haryana State Pollution Board intends to fill up following Engineering Cadre posts on deputation from the persons already in the service of the State Government as per the Qualifications and Experience prescribed below:-

SN	Name of the post	Number of Posts	Pay Scale of the post	Qualification and Experience
1.	Environmental Engineer	16	Level-11 Rs. 67700- 191000	Masters in Engineering in first division in Civil/ Chemical/ Environmental Engineering with at least Seven years' experience in the Central Pollution Control Board or any equivalent post in Government. OR Regular full time Bachelor in Engineering in first division in Civil/ Environmental/ Chemical Engineering with at least Nine years experience in the Central Pollution Control Board or any equivalent post in Government.
2.	Assistant Environmental Engineer	45	Level-9 Rs. 53100- 167800	Bachelor in Engineering in first division in Civil / Chemical / Environmental Engineering from recognized university/ institute working on equivalent post in any Department of State Government.
3.	Junior Environmental Engineer	24	Level-6 Rs. 35400- 112400	Three years' Diploma in first division in Civil / Chemical / Environmental Engineering with at least Three years of service with unblemished record.

2. Applications of only such officials/candidates will be considered which are routed through proper channel and are accompanied with (i) Bio Data in the Performa at Annexure-I, (ii) Attested copies of ACRs of the last five years and (iii) Certificate to the effect that they are clear from vigilance/disciplinary angle, integrity certificate and a statement showing major/minor penalties imposed in last 10 years, if any.

3. The last date for submission of applications shall be 20th May, 2022. No application received after the due date shall be entertained. Incomplete applications or applications received without ACRs will not be accepted.

4. Initially, the term of deputation shall be one year from the date of joining, extendable for three years subject to performance of the officer which may be curtailed at any time by the competent authority without assigning any reason or opportunity. The other terms and conditions of the persons appointed on deputation shall be governed by the Haryana State Pollution Control Board Employees Service Regulations, 2021 and the other rules/instructions issued by the Government from time to time.

5. It is requested to circulate the above requisition to all eligible persons for their information.

Kindly forward the applications of the suitable and eligible persons for appointment on deputation in Haryana State Pollution Control Board.

DA/As above

SANDEEP Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:47:29 +05'30'
SHARMA

Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/ 2101 - 2102

Dated - 18-04-2022

A copy of the above is forwarded to the following for information and further necessary action:

1. PS to Chairman and PA to MS for the information for the officers.

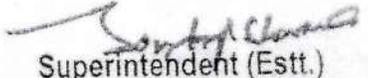
SANDEEP Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:47:57 +05'30'
SHARMA

Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/2612

Dated: 28.04.2022

A copy of above is forwarded to Sr. EE IT Cell with the request to upload the same on the website of the Board.


Superintendent (Estt.)
for HSPCB, Pkl

Application for appointment in Haryana State Pollution Control Board on deputation

1. Post for which applying _____
2. Name (in Block Letters): _____
3. Address for correspondence:
with telephone/mobile no.
and email. _____
4. Present Designation _____
5. Name of the present
Organization where working
Alongwith full address _____
6. Date of Birth (dd/mm/yy) _____
7. Scale of pay of the post presently
Held and basic pay drawn _____
8. Educational Qualifications:

Sr. No.	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					
5.					

9. Experience (Details of experience in chronological order)

Sr. No.	Office/Institution/ Organization	Post(s) Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						
4.						
5.						

Signature of Applicant

Certificate

(from the employer)

1. Certified that the particulars furnished by Sh./Smt. _____ have been verified from his/her office record and found correct.
2. No vigilance case is either pending or contemplated against Sh./Smt. _____. His/her integrity is certified.

Signature of Head of Office/ Department
With stamp



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA.
E-mail: hspcbestt@gmail.com

Regd.
28/4.
JP/Haryana

No. HSPCB/Estt./2022/ 2263-2330 Dated: 18-04-2022

To

1. All Head of the Departments/Boards /Corporations/ Universities Government of Haryana
2. Central Pollution Control Board (CPCB), Delhi.

Sub: Filling up the posts of Senior Scientists on deputation basis in Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

1. The Haryana State Pollution Board intends to fill up following posts of Senior Scientists on deputation from the persons already in the service of the State Government/Boards/Corporations/Universities in Haryana State and Central Pollution Control Board (CPCB), Delhi as per the Qualifications and Experience prescribed below:-

SN	Name of the post	Number of Posts	Pay Scale of the post	Qualification and Experience
1.	Senior Scientist	7	Level-14 Rs. 118500-207900	<p>Two Data & Analytics: M.Sc. in Maths / Statistics/ Physics/ Operational Research with Post Graduate Diploma in Computer Science and Application or MCA/B.E. or B.Tech in Computer Science with Eight years experience as Programmer in Computer in Government Departments or Government Undertakings/ Public Limited Company of repute. The certificate of reputation should be obtained/ certified by the department of Information Technology, Haryana.</p> <p>Desirable: Candidate should have knowledge of Mobile Software (IOS/ Android) and Web App development and on line data base management and latest IT application and networks.</p> <p>One Expert for Air Quality: Should be at the level of a Associate Professor with a PhD degree or its equivalent, fellowship in Air Quality Management, serving in a Government/ Semi Government Research Institute.</p> <p>One Expert for Water Quality: Should be at the level of Associate Professor having PhD Degree in Environmental Science/ Life Science and allied discipline/ Chemistry, Physics, Biotechnology, Microbiology/ Master Degree in Engineering/ Technology with fifteen years of experience in respective field.</p> <p>One Expert for Waste Management:</p>

				<p>Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship in Waste Management, serving in reputed research institute.</p> <p>One Expert for Conservation: Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship as Conservationist, Serving in reputed institute.</p> <p>One Expert for Toxicologist: Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship in Toxicology, serving in reputed research institute.</p>
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2. Applications of only such officials/candidates will be considered which are routed through proper channel and are accompanied with (i) Bio Data in the Performa at Annexure-I, (ii) Attested copies of ACRs of the last five years and (iii) Certificate to the effect that they are clear from vigilance/disciplinary angle, integrity certificate and a statement showing major/minor penalties imposed in last 10 years, if any.

3. The last date for submission of applications shall be 20th May, 2022. No application received after the due date shall be entertained. Incomplete applications or applications received without ACRs will not be accepted.

4. Initially, the term of deputation shall be one year from the date of joining, extendable for three years subject to performance of the officer which may be curtailed at any time by the competent authority without assigning any reason or opportunity. The other terms and conditions of the persons appointed on deputation shall be governed by the Haryana State Pollution Control Board Employees Service Regulations, 2021 and the other rules/instructions issued by the Government from time to time.

5. It is requested to circulate the above requisition to all eligible persons for their information.

Kindly forward the applications of the suitable and eligible persons for appointment on deputation in Haryana State Pollution Control Board.

SANDEEP SHARMA
Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:48:16 +05'30'
Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/ 2331-32 Dated: 18-04-2022

A copy of the above is forwarded to the following for information and further necessary action:-

1. PS to Chairman and PA to MS for the information fo the officers.

SANDEEP SHARMA
Digitally signed by
SANDEEP SHARMA
Date: 2022.04.18
15:48:45 +05'30'
Superintendent (Estt.)
for Chairman

Endst. No. HSPCB/Estt./2022/2613

Dated: 28.04.2022

A copy of above is forwarded to Sr. EE IT Cell with the request to upload the same on the website of the Board.


Superintendent (Estt.)
for HSPCB, Pki

Application for appointment in Haryana State Pollution Control Board on deputation

1. Post for which applying _____
2. Name (In Block Letters): _____
3. Address for correspondence with telephone/mobile no. and email. _____

4. Present Designation _____
5. Name of the present Organization where working Alongwith full address _____

6. Date of Birth (dd/mm/yy) _____
7. Scale of pay of the post presently Held and basic pay drawn _____

8. Educational Qualifications:

Sr. No.	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					
5.					

9. Experience (Details of experience in chronological order)

Sr. No.	Office/Institution/ Organization	Post(s) Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						
4.						
5.						

Signature of Applicant

Certificate

(from the employer)

1. Certified that the particulars furnished by Sh./Smt. _____ have been verified from his/her office record and found correct.
2. No vigilance case is either pending or contemplated against Sh./Smt. _____. His/her integrity is certified.

Signature of Head of Office/ Department
With stamp

R-5/7



**HARYANA STATE POLLUTION CONTROL BOARD,
C-11, SECTOR-6, PANCHKULA,
E-Mail: hspcbestt@gmail.com**

No. HSPCB/Estt./2023/1029-1080

Dated: 22.03.2023

To

1. All Head of the Departments in State of Haryana/Central Government.
2. Chairman, Central Pollution Control Board, Delhi
3. Chief Administrator/Managing Director of Public Sector Undertaking/Autonomous or Statutory Organizations.

Subject: Filling up of various posts on deputation basis in Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

The Haryana State Pollution Board intends to fill up various posts on deputation from the Departments of Government of Haryana/Central Pollution Control Board/ Public Sector Undertaking / Autonomous or Statutory Organizations as applicable as per the details mentioned below.

Sr. No.	Name of Post	Number of Posts	Pay Scale	Name of lending Department/ Organization	Eligibility Criteria
1	2	3	4	5	6
1.	Senior Scientist	07	Level 14 Rs. 118500-207900	As mentioned in Column 6	<p>Data & Analytics (Two Posts)</p> <p>M.Sc. in Maths / Statistics / Physics /Operational Research with Post Graduate Diploma in Computer Science and Application or MCA/B.E. or B.Tech in Computer Science with Eight years experience as Programmer in Computer in Government Departments or Government Undertakings / Public Limited Company of repute. The certificate of reputation should be obtained / certified by the department of Information Technology, Haryana.</p> <p>Desirable: Candidate should have knowledge of Mobile software (IOS/ Android) and Web App development and on line data base management and latest IT application and networks.</p> <p>Expert for Air Quality (One Post):</p> <p>Should be at the level of a Associate Professor with a PhD degree or its equivalent, fellowship in Air Quality Management, serving in a Government / Semi Government. Research Institute.</p> <p>Expert for Water Quality (One Post):</p> <p>Should be at the level of Associate Professor having PhD Degree in Environmental Science/Life Science and allied discipline / Chemistry, Physics, Biotechnology, Microbiology / Master Degree in Engineering / Technology with fifteen years of experience in respective field.</p> <p>Expert for Waste Management (One Post):</p> <p>Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship in Waste Management, serving in reputed research institute.</p>

					<p>Expert for Conservation (One Post):</p> <p>Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship as Conservationist, serving in reputed research institute.</p> <p>Expert for Toxicologist (One Post):</p> <p>Should be at the level of a Associate Professor with a completed PhD or its equivalent, fellowship in Toxicology, serving in reputed research institute.</p>
2.	Environmental Engineer	07	Level 11 Rs. 67700-191000	Any Department of State Government or the Government of India	<p>Masters in Engineering in first division in Civil / Chemical/ Environmental Engineering with at least Seven years' experience in the Central Pollution Control Board or any equivalent post in Government; OR</p> <p>Regular full time Bachelor in Engineering in first division in Civil/ Environmental/Chemical Engineering with at least Nine years experience in the Central Pollution Control Board or any equivalent post in Government.</p>
3.	Assistant Environmental Engineer	45	Level 9 Rs. 53100-167800	Any Department of State Government or the Government of India	Bachelor in Engineering in First Division in Civil/ Chemical / Environmental Engineering from recognized university / institute working on equivalent post in any Department of State Government.
4.	Junior Environmental Engineer	24	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	Three years' Diploma in first division in Civil / Environmental / Chemical Engineering.
5.	Scientist C	06	Level 11 Rs. 67700-191000	Any Department of State Government or the Government of India	<p>Ph.D in Chemistry/ Environmental Science (with Degree in Science) / Microbiology / Biochemistry with Seven years' experience in the Central Pollution Control Board or any equivalent post in Government; OR</p> <p>M.Sc. in Chemistry /Environmental Science / Microbiology/ Biochemistry /Bio Technology / Degree in Chemical Engineering in first division with atleast Nine years' service in the Central Pollution Control Board or in Government.</p>
6.	Scientist B	25	Level 9 Rs. 53100-167800	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	M. Sc. in first division in Chemistry/ Environmental Sciences (with degree in Science) / Botany / Micro-Biology / Bio-Chemistry or degree in Chemical Engineering.
7.	Senior Scientific Assistant	07	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	<p>M. Sc. in the Chemistry / Environmental Sciences (with degree in Science)/Micro-Biology / Biochemistry/ Biotechnology;Or</p> <p>B. Sc. in first division with one year experience in the lab engaged in Environmental Investigation, Testing or Analysis.</p>
8.	Junior Scientific Assistant	03	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	B. Sc. in 1st division with Chemistry as one of the subjects.
9.	Deputy Superintendent	03	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	Seven years' experience as Assistant/ Accountant in any Department of Government of Haryana.
10.	Personal Assistant	01	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	Five years experience as Senior Scale Stenographer

11.	Senior Scale Stenographer	03	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	<ul style="list-style-type: none"> (i) Graduate in any discipline from a recognized university. (ii) English Shorthand at a speed of 100 words per minute and transcription at a speed of 20 words per minute and mistakes should not exceed 4% and Hindi Shorthand at a speed of 80 words per minute and transcription at a speed of 15 words per minute and mistakes should not exceed 4%. (iii) Should pass State Eligibility Test in Computer Application as per instructions issued by Chief Secretary to Govt. of Haryana vide letter No. 42/164/2008-3GS- II dated 11.10.2013 and amended from time to time.
12.	Junior Scale Stenographer	03	Level 4 Rs. 25500-81100	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	<ul style="list-style-type: none"> (i) Graduate in any discipline from a recognized university. (ii) English Shorthand at a speed of 100 words per minute and transcription at a speed of 20 words per minute and mistakes should not exceed 4% and Hindi Shorthand at a speed of 80 words per minute and transcription at a speed of 15 words per minute and mistakes should not exceed 4%. (iii) Should pass State Eligibility Test in Computer Application as per instructions issued by Chief Secretary to Govt. of Haryana vide letter No. 42/164/2008-3GS-I dated 11.10.2013 and as amended from time to time.
13.	Steno-typist	07	Level 2 Rs. 19900-63200 + 100 Spl. Pay	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	<ul style="list-style-type: none"> (i) Graduate in any discipline from a recognized University. (ii) English Shorthand at a speed of 80 wpm and transcription at a speed of 15 words per minute and mistakes should not exceed 8% and Hindi Shorthand at a speed of 64 wpm and transcription at a speed of 11 words per minute and mistakes should not exceed 8%. (iii) Should pass State Eligibility Test in Computer Application as per instructions issued by Chief Secretary to Govt. of Haryana vide letter No. 42/164/2008-3GS-II dated 11.10.2013 and as amended from time to time.
14.	Statistical Assistant	01	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	Graduate in Economics or Statistics or Mathematics or Commerce with Statistics as one of the elective subjects with Three years' experience in collection, compilation, analysis of statistical data in any department of Government/ institute of repute.
15.	Assistant	30	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	Five years' experience as Clerk.
16.	Accountant	02	Level 6 Rs. 35400-112400	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	M. Com. Second division or B. Com. First division with Two years experience in the Commercial Accounting in Government.

17.	Accounts Clerk	02	Level 4 Rs. 25500-81100	Central Government/State Government/Public Sector Undertaking/Autonomous or Statutory Organizations	B. Com. with second division with three years experience.
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- (1) The term of deputation shall be one year extendable upto three years or till the posts are filled up on regular basis, whichever is earlier.
- (2) The term of deputation can be curtailed even before the term fixed by the competent authority without assigning any reason.
- (3) All appointments on deputation shall be as per the Haryana State Pollution Control Board Service Regulations, 2021 and these Regulations shall be applicable to all employees, appointed on deputation.
- (4) The eligible and suitable candidates must apply through their parent department. Their application must reach in the office of HSPCB, C-11, Sector-6, Panchkula by **20.04.2023**. Applications sent directly will not be entertained.
- (5) The applications **in prescribed proforma** of eligible and interested officials, alongwith a certificate to the effect that they are clear from Vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years, be forward to the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula by **20.04.2023**.

SANDEEP SHARMA Digitally signed by
SANDEEP SHARMA
Date: 2023.03.22
15:23:22 +05'30'

**Superintendent(Estt.)
For Chairman**

Endst. No. HSPCB/Estt./2023/1081-1083

Dated: 22.03.2023

A copy of the above is forwarded to the following for information and further necessary action:

1. Senior Environmental Engineer(IT), Haryana State Pollution Control Board with a request to upload the above circular on the website of the Board.
2. PS to Chairman and PA to MS for the information of the officers.

SANDEEP SHARMA Digitally signed by
SANDEEP SHARMA
Date: 2023.03.22
15:24:04 +05'30'

**Superintendent(Estt.)
For Chairman**

**Application for the post of _____
on deputation basis in Haryana State Pollution Control Board, C-11, Sector-6, Panchkula**

1. Name of Applicant: _____
(in capital Letters)
2. Postal/Permanent Address: _____
(in capital Letters)
3. Date of Birth (dd/mm/yy): _____
4. Email ID: _____
5. Contact No: _____ (Mobile) _____ (Land Line)
6. Holding Present Post: _____
(alongwith date of holding present post)
7. Name of Parent Organization: _____
8. Pay Scale: _____
(details of total emoluments drawn per month)
9. Qualifications:

Self attested
photograph
should be
attached

SN	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					

10. Experience (Details of experience in chronological order)

SN	Office/Institution/ Organization	Post(s) Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						

*Please attach separate sheet for each office/institution/organization clearly indicating achievements, if any.

11. Grading of ACRs of last 5 years:
(Financial Year Wise) _____
12. Details of disciplinary action
/vigilance enquiry conducted
against the official in the
last 05 years and the final
action taken in the matter _____

Signature of Applicant

Certificate by employer

Certified that the above particulars have been verified and found to be correct. The integrity of the official is beyond doubt and no vigilance case is pending /contemplated against the official.

**Signature of Authorised Person
Under his seal & date**



**HARYANA STATE POLLUTION CONTROL BOARD,
C-11, SECTOR-6, PANCHKULA,
E-Mail: hspcbestt@gmail.com**

No. HSPCB/Estt./2023/1087

Dated: 22.03.2023

To

The Additional Chief Secretary to Government Haryana,
Information and Technology Department,
Haryana Civil Secretariat, Chandigarh

Sub: Filling up the IT Cadre posts on deputation in Haryana State Pollution Control Board.

Kindly refer to the subject noted above.

The Haryana State Pollution Board intends to fill up following IT Cadre posts on deputation from the persons already in the Service of the State Government as per the Qualification and Experience prescribed below:

SN	Name of the Post	Number of Posts	Pay Scale of the post	Qualification and Experience
1.	Development Team Leader	01	Level-11 Rs. 67700-191000	(i) At least ten years experience in the software development stream with at least four years experience in the capacity of a senior software developer. OR (ii) BCA, B.Sc. (IT/Computer Science/Applications/ Electronics & Communication) from a recognized University or Institution with minimum 60% marks: AND (iii) At least fourteen years past experience out of which four years at the level of a Senior Software Developer or equivalent.
2.	Software Developer	01	Level-9 Rs. 53100-167800	(i) B.E/B.Tech (IT/Computer Science/ Electronics & Communications) or MCA or M.Sc. (IT/Computer Science/ Electronics & Communications) or BCA, B.Sc. (IT / Computer Science/ Electronics & Communications) from a recognized University or Institution with minimum 60% marks (ii) At least three years experience in the software development stream in the capacity of a Junior Software Developer.

3.	Junior Software Developer	02	Level-7 Rs. 44900- 142400	B.E/B.Tech (IT/Computer Science/ Electronics & Communications) or MCA or M.Sc. (IT/Computer Science/ Electronics & Communications) from a recognized University or Institution with minimum 60% marks.
----	---------------------------	----	---------------------------------	--

- (1) The term of deputation shall be one year extendable upto three years or till the posts are filled up on regular basis, whichever is earlier.
- (2) The term of deputation can be curtailed even before the term fixed by the competent authority without assigning any reason.
- (3) The eligible and suitable candidates must apply through their parent department. Their application must reach in the office of HSPCB, C-11, Sector-6, Panchkula by **20.04.2023**. Applications sent directly will not be entertained.
- (4) The applications **in prescribed proforma** of eligible and interested officials, alongwith a certificate to the effect that they are clear from Vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years, be forward to the Haryana State Pollution Control Board, C-11, Sector-6, Panchkula by **20.04.2023**.

SANDEEP SHARMA Digitally signed by
SANDEEP SHARMA
Date: 2023.03.22
16:36:38 +05'30'

**Superintendent(Estt.)
For Chairman**

Endst. No. HSPCB/Estt./2023/1088-1090

Dated: 22.03.2023

A copy of the above is forwarded to the following for information and further necessary action:

1. Senior Environmental Engineer (IT), Haryana State Pollution Control Board with a request to upload the above circular on the website of the Board.
2. PS to Chairman and PA to MS for the information of the officers.

SANDEEP SHARMA Digitally signed by
SANDEEP SHARMA
Date: 2023.03.22
16:37:15 +05'30'

**Superintendent(Estt.)
For Chairman**

**Application for the post of _____
on deputation basis in Haryana State Pollution Control Board, C-11, Sector-6,
Panchkula**

1. Name of Applicant: _____
(in capital Letters)
2. Postal/Permanent Address: _____
(in capital Letters)
3. Date of Birth (dd/mm/yy): _____
4. Email ID: _____
5. Contact No: _____ (Mobile) _____ (Land Line)
6. Holding Present Post: _____
(alongwith date of holding present post)
7. Name of Parent Organization: _____
8. Pay Scale: _____
(details of total emoluments drawn per month)
9. Qualifications:

Self attested
photograph
should be
attached

	Year	Degree/ Diploma	University/ Board	Marks Obtained	Remarks
1.					
2.					
3.					
4.					

10. Experience (Details of experience in chronological order)

SN	Office/Institution/ Organization	Post(s) Held	Dates		Pay in PB+ Grade Pay/ basic Pay/ FPL in 7 th CPC	Nature of duties performed (*)
			From	To		
1.						
2.						
3.						
4.						

*Please attach separate sheet for each office/institution/organization clearly indicating achievements, if any.

11. Grading of ACRs of last 5 years: _____
(Financial Year Wise)

12. Details of disciplinary action
/vigilance enquiry conducted
against the official in the
last 05 years and the final
action taken in the matter

Signature of Applicant

Certificate by employer

Certified that the above particulars have been verified and found to be correct. The integrity of the official is beyond doubt and no vigilance case is pending /contemplated against the official.

**Signature of Authorised Person
Under his seal & date**

R-5/8

I/157780/2023

File No.HSPCB-050001/9/2023-Air-Cell-HSPCB

3

HARYANA STATE POLLUTION CONTROL BOARD
C -11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbpublicitycell@gmail.com

Dated:27/03/2023

To

The Director,
Directorate of information & Public Relations, Haryana.
Chandigarh.

Subject: Public Notice regarding filling up of various posts on deputation basis in Haryana State Pollution Control Board.

Kindly refer to the subject above.

Please find enclosed herewith a Public Notice "filling up of various posts on deputation basis in Haryana State Pollution Control Board" for publication in following newspaper on DIPR rates :

1. Publication in the 02 nos. national leading news papers.

The above said black and white advertisement/Public Notice should be published in the above referred newspapers on dated **29th, March 2023**.

Digitally Signed by Nirmal
Kumar
Date: 27-03-2023 11:58:48
Reason: Approved

ENVIRONMENTAL ENGINEER

For HSPCB

DA/- As above

A copy of the above is forwarded to the following for information and necessary action please:-

1. P.S to Chairmanship/P.A. to M.S.
2. Chief Accounts Officer, HSPCB.
3. SEE, IT Cell for uploading Public Notice on website of Board.
4. Superintendent Establishment w.r.t. their letter no HSPCB/Estt./2023/1091 dated 22.03.2023 (received on 24.03.2023) & further asked to download the bills from Samvad Portal(whenever appear on portal) & take the appropriate approval of bills raised by newspaper agencies from Competent Authority for release of payment.

I/157780/2023

File No.HSPCB-050001/9/2023-Air-Cell-HSPCB



HARYANA STATE POLLUTION CONTROL BOARD,
C-11, SECTOR-6, PANCHKULA

The Haryana State Pollution Board intends to fill up various posts on deputation from the Departments of Government of Haryana/Central Pollution Control Board/ Public Sector Undertaking / Autonomous or Statutory Organizations as applicable as per the details mentioned below.

Sr. No.	Name of Post	Number of Posts
1.	Senior Scientist	07
2.	Environmental Engineer	07
3.	Assistant Environmental Engineer	45
4.	Junior Environmental Engineer	24
5.	Scientist C	06
6.	Scientist B	25
7.	Senior Scientific Assistant	07
8.	Junior Scientific Assistant	03
9.	Deputy Superintendent	03
10.	Personal Assistant	01
11.	Senior Scale Stenographer	03
12.	Junior Scale Stenographer	03
13.	Steno-typist	07
14.	Statistical Assistant	01
15.	Assistant	30
16.	Accountant	02
17.	Accounts Clerk	02

The terms and conditions, application form and all other information regarding the eligibility criteria etc. is available on the website of the HSPCB i.e. hspcb.org.in.

The eligible candidates may apply through their parent department by **20.04.2023**. Applications sent directly will not be entertained.

Chairman,
HSPCB, Panchkula



HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR-6, PANCHKULA

The Haryana State Pollution Board intends to fill up various posts on deputation from the Departments of Government of Haryana/Central Pollution Control Board/Public Sector Undertaking/Autonomous or Statutory Organizations as applicable as per the details mentioned below.

Sr. No.	Name of Post	Number of Posts	Sr. No.	Name of Post	Number of Posts
1.	Senior Scientist	07	10.	Personal Assistant	01
2.	Environmental Engineer	07	11.	Senior Scale Stenographer	03
3.	Assistant Environmental Engineer	45	12.	Junior Scale Stenographer	03
4.	Junior Environmental Engineer	24	13.	Steno-typist	07
5.	Scientist C	06	14.	Statistical Assistant	01
6.	Scientist B	25	15.	Assistant	30
7.	Senior Scientific Assistant	07	16.	Accountant	02
8.	Junior Scientific Assistant	03	17.	Accounts Clerk	02
9.	Deputy Superintendent	03			

The terms and conditions, application form and all other information regarding the eligibility criteria etc. is available on the website of the HSPCB i.e. hspcb.org.in. The eligible candidates may apply through their parent department by 20.04.2023. Applications sent directly will not be entertained.

PRDH/1209/11/87/2023/16603/31/4

Chairman, HSPCB, Panchkula

Annexure-

**Detail of persons engaged through
Haryana Kaushal Rozgar Nigam Limited as on 05.04.2023**

Sr. No.	Name of Post	No. of persons engaged
1.	Clerk	25
2.	Data Entry Operator	87
3.	Legal Assistant	08
4.	Accountant	02
5.	Lab Technician	01
6.	Junior Scientific Assistant	07
7.	Lab Attendant	03
8.	Driver	08
9.	Electrician	01
10.	Peon	38
11.	Field Attendant	23
12.	Security Guard	08
13.	Mali	05
14.	Sweeper	13
15.	Chowkidar	17
	Total	246

R-5/10 to 12

P. Raghavendra Rao



CHAIRMAN

**HARYANA STATE POLLUTION
CONTROL BOARD, C-11, Sector-6,
Panchkula, Haryana**

D.O. No. 803

Date. 7-3-2023

**Subject: Filling up of vacant posts of Scientist 'B' in Haryana State
Pollution Control Board (HSPCB).**

Dear Sh. Alokji,

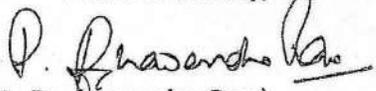
I would like to refer the D.O. letter issued by the then Member Secretary, HSPCB, Sh. S. Narayanan, IFS on 28.02.2022 and by the current Member Secretary Sh. Pardeep Kumar, IAS on 28.10.2022 on the above subject whereby, it was requested to expedite the recruitment process to fill up 11 posts of Scientist-B for which the requisition has already been sent on 02.02.2022.

As you may aware that the posts in the Board were sanctioned by the Govt. in compliance of the directions of the Hon'ble NGT. Recently, the matter of vacant posts in the Haryana State Pollution Control Board came up before Hon'ble NGT on 20.02.2023 in O.A. No. 80/2023 and the Hon'ble NGT has directed to file response within two months and asked why the posts are lying vacant.

Due to the non-availability of adequate staff, the HSPCB has not been able to perform its duties to its full potential. Therefore, I would request you to expedite the recruitment process for posts of Scientist-B in the Board, as per the requisition already sent.

Warm regards,

Yours Sincerely,


(P. Raghavendra Rao)

Sh. Alok Verma, IFS (Retd.)
Chairman,
Haryana Public Service Commission,
Panchkula

Sh. S.Narayanan, IFS
श्री एस नारायणन, आईएफएस
MEMBER SECRETARY
सदस्य सचिव



HARYANA STATE POLLUTION
CONTROL BOARD
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Government of Haryana
हरियाणा सरकार

HSPCB/MS/2022/924

Dated the 28.02.2022

Dear Sh. Yash,

Subject: Filling up of 11 vacant posts of Scientist 'B' in Haryana State Pollution Control Board.

As you are aware, the problem of pollution in the State of Haryana is increasing day by day and the Haryana State Pollution Control Board has been entrusted with the duty to check and control the pollution which is being hampered largely due to inadequate manpower. The Board has sent requisition to fill up 11 posts of Scientist 'B' to the Haryana Public Service Commission through Administrative Department vide letter No. HSPCB/Estt./2022/493 dated 02.02.2022.

Considering the acute shortage of staff in HSPCB, I request you to personally look into the issue and expedite the recruitment process of the above posts.

With regards,

Yours sincerely,

S. Narayanan
28/2
(S. Narayanan)

Sh. Yash Garg, IAS
Secretary,
Haryana Public Service Commission,
Panchkula

Sh. Pardeep Kumar, IAS
श्री प्रदीप कुमार, आईएएस
MEMBER SECRETARY
सदस्य सचिव



HARYANA STATE POLLUTION
CONTROL BOARD
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Government of Haryana
हरियाणा सरकार

D.O. No. HSPCB/Estt./2022/6751
Date.. 28-10-2022..

Sub: Filling up of vacant posts of Scientist 'B' in Haryana State Pollution Control Board.

Dear

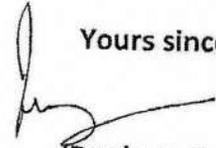
Respected Sh. Yash Garg ji,

In this regard, I would like to inform you that as directed by the Hon'ble National Green Tribunal, New Delhi, the State Government granted sanction of additional posts to strengthen the Haryana State Pollution Control Board at Head Office level, to establish Sub Headquarter at Gurugram and also to open Regional Offices in all Districts of Haryana State. Accordingly, to fill up the 11 posts of Scientist 'B', the Board has sent requisition to Haryana Public Service Commission vide letter No. HSPCB/Estt./2022/493 dated 02.02.2022 through Administrative Department. The Board is unable to open Regional Offices and also unable to establish Sub Headquarter at Gurugram due to non-availability of the staff.

In view of above, considering the acute shortage of staff in HSPCB, I request you to look into the matter personally and expedite the recruitment process of the above posts.

With regards.

Yours sincerely,


(Pardeep Kumar)

Sh. Yash Garg, IAS
Secretary,
Haryana Public Service Commission,
Panchkula

P. Raghavendra Rao



CHAIRMAN

**HARYANA STATE POLLUTION
CONTROL BOARD, C-11, Sector-6,
Panchkula, Haryana**

D.O. No. 804

Date 7-3-2023

Subject: Filling up of vacant posts in Haryana State Pollution Control Board.

Dear Sh. Bhopal Singhji's

I would like to refer the D.O. letter issued by the then Member Secretary, HSPCB, Sh. S.Narayanan, IFS on 28.02.2022 and the current Member Secretary Sh. Pardeep Kumar, IAS on 28.10.2022 on the above subject whereby, it was requested to expedite the recruitment process to fill up 86 vacant posts of different cadres for which the requisition has been sent to HSSC by the Board.

As you may be aware that the posts in the Board were sanctioned by the Govt. in compliance of the directions of the Hon'ble NGT. Recently, the matter of vacant posts in the Haryana State Pollution Control Board came up before Hon'ble NGT on 20.02.2023 in O.A. No. 80/2023 and the Hon'ble NGT has directed to file response within two months and asked why the posts are lying vacant.

Due to the non-availability of adequate staff, the HSPCB has not been able to perform its duties to its the full potential. Therefore, I would request you to expedite the recruitment process of the vacant posts of different cadres for which the requisition has been sent by the Board to HSSC long time back.

Warm regards.

Yours sincerely,

P. Raghavendra Rao
(P. Raghavendra Rao)

Sh. Bhopal Singh
Chairman,
Haryana Staff Selection Commission,
Panchkula

Sh. S.Narayanan, IFS
श्री एस नारायणन, आईएफएस
MEMBER SECRETARY
सदस्य सचिव



HARYANA STATE POLLUTION CONTROL BOARD
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Government of Haryana
हरियाणा सरकार

E-
28/2/22

HSPCB/MS/2022/923
Dear Ms. Isha,

Dated the 28.02.2022

Subject:- Filling up of vacant posts in Haryana State Pollution Control Board.

As you are aware, the problem of pollution in the State of Haryana is increasing day by day and the Haryana State Pollution Control Board has been entrusted with the duty to check and control the pollution which is hampered largely due to inadequate manpower. The Board has sent the requisition to fill up posts to the Haryana Staff Selection Commission as per the details mentioned below.

Sr. No.	Name of Post	No. of vacant posts	No. & date of sending requisition
1.	Accountant	02	Requisition sent to HSSC vide letter No. 2967 dated 18.08.2021 and on 11.02.2022.
2.	Junior Scientific Assistant	10	Requisition sent to HSSC vide letter No. 2965 dated 18.08.2021 and on 11.02.2022.
3.	Statistical Assistant	01	Requisition sent to HSSC vide letter No. 2964 dated 18.08.2021 and on 11.02.2022.
4.	Junior Scale Stenographer	01	Requisition sent to HSSC vide letter No. 2962 dated 18.08.2021 and on 11.02.2022.
5.	Junior Env. Engineer	24	Requisition sent to HSSC vide letter No. 2961 dated 18.08.2021 and on 11.02.2022.
6.	Clerk	28	Requisition sent to HSSC vide letter No. 2960 dated 18.08.2021 and on 11.02.2022.
7.	Steno-Typist	05	Requisition sent to HSSC vide letter No. 2963 dated 18.08.2021 and on 11.02.2022.
8.	Senior Scientific Assistant	02	Requisition sent to HSSC vide letter No. 2966 dated 18.08.2021 and on 11.02.2022.
9.	Laboratory Attendant	02	Requisition sent to HSSC vide letter No. 2959 dated 18.08.2021 and on 11.02.2022.
10.	Field Attendant	03	Requisition sent to HSSC vide letter No. 716 dated 11.02.2022
11.	Peon	07	Requisition sent to HSSC vide letter No. 717 dated 11.02.2022.

Considering the acute shortage of staff in HSPCB, I request you to personally look into the issue and expedite the recruitment process of the above posts.

With regards,

Yours sincerely,

S. Narayanan
(S. Narayanan) 28/2

Ms. Isha Kamboj, HCS,
Secretary,
Haryana Staff Selection Commission,
Panchkula

Sh. Pardeep Kumar, IAS
श्री प्रदीप कुमार, आईएएस
MEMBER SECRETARY
सदस्य सचिव



HARYANA STATE POLLUTION
CONTROL BOARD
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Government of Haryana
हरियाणा सरकार

D.O. No. HSPCB/Estt./2022/6750
Date. 28-10-2022

Sub: Filling up of various vacant posts in Haryana State Pollution Control Board.

Dear

Virat

In this regard, I would like to inform you that as directed by the Hon'ble National Green Tribunal, New Delhi, the State Government granted sanction of additional posts to strengthen the Haryana State Pollution Control Board at Head Office level, to establish Sub Headquarter at Gurugram and also to open Regional Offices in all Districts of Haryana State. Accordingly, to fill up the 70 posts of various cadres, the Board has sent requisition to the Haryana Staff Selection Commission, as per details mentioned in the **Annexure-A** enclosed herewith. The Board is unable to open Regional Offices and also unable to establish Sub Headquarter at Gurugram due to non-availability of the staff. The work of the Board is adversely affected due to acute shortage of staff.

In view of above, considering the acute shortage of staff in HSPCB, I request you to look into the matter personally and expedite the recruitment process of these posts.

Best Wishes

Yours sincerely,

(Pardeep Kumar)

Sh. Virat, HCS,
Secretary,
Haryana Staff Selection Commission,
Panchkula.

Annexure-A

Detail of Requisitions Sent to Haryana Staff Selection Commission

Sr. No.	Name of Post	Number of Posts	No. & date of sending Requisition
1.	Statistical Assistant	01	HSPCB/Estt./2021/2964 dated 18.08.2021.
2.	Senior Scientific Assistant	02	HSPCB/Estt./2021/2966 dated 18.08.2021.
3.	Junior Scientific Assistant	10	HSPCB/Estt./2021/2965 dated 18.08.2021.
4.	Accountant	02	HSPCB/Estt./2021/2967 dated 18.08.2021.
5.	Junior Scale Stenographer	01	HSPCB/Estt./2021/2962 dated 18.08.2021.
6.	Steno-Typist	05	HSPCB/Estt./2021/2963 dated 18.08.2021.
7.	Clerk	28	HSPCB/Estt./2021/2960 dated 18.08.2021.
8.	Laboratory Attendant	02	HSPCB/Estt./2021/2959 dated 18.08.2021.
9.	Driver	09	HSPCB/Estt./2022/4430 dated 17.06.2022.
10.	Peon	07	HSPCB/Estt./2022/717 dated 11.02.2022.
11.	Field Attendant	03	HSPCB/Estt./2022/716 dated 11.02.2022.
Total		70	